THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Now, we take up the Punjab Appropriation (No. 2) Bill, 1990.

THE PUNJAB APPROPRIATION NO. 2 BILL, 1990

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE) : Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration."

Sir, I will not speak at this stage. After listening to the views of various Members, in the reply I will say something.

The question was proposed.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Mr. Kamal Morarka. You begin. Let us be as brief as possible.

SHRI KAMAL MORARKA (Rajasthan): Mr. Vice-Chairman, Sir, we are taking up the Appropriation Bill on Punjab but as is customary in the House, we discuss the Punjab problem.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : We need not be always customary.

SHRI KAMAL MORARKA : ....which is vexing the country for a long time. And the very fact that the Appropriation Bill for Punjab is to be discussed in Parliament means it is in a special status. Punjab is under the Central rule and this problem has been on for so many years. I do not want to waste the time of the House by going into the background of the problem, how the previous Government tried to tackle it or aggravated it, how we in the Opposition gave various suggestions on how Punjab problems should be viewed and tackled. I will straightway come, in my opinion, to what the present situation is and what needs to be done. Though strictly it comes within the purview of the Home Minister, I will request the Government to look at the Punjab problem in totality.

First and foremost, it needs reiteration—because the matter is sensitive; it is psychological—that our party stands for a political solution to political problems. We do not stand for an administrative solution to political problems. It is neither desirable nor feasible. Any time if you had tried in any part of the country to solve the political turmoil by using administrative powers, you could have succeeded for a short time, but the problem resurfaces with a greater gravity. I do not want to complicate the situation by saying how the then Government tried to solve the political problem of Kashmir by misusing its administrative powers and what the results we are seeing in Kashmir today are but the fact remains nevertheless that the political problems have to be tackled politically and unless we all learn to do that, we will not be able to reach a solution to the problem.

Terrorism is by itself a menace not only in India but all over the world and whatever action is to be taken to tackle terrorism, there is no quarrel about it. But we must not make a mistake of thinking that every terrorist belongs to a political party, say, in Punjab the Akali Party or that every Akali is supporting the terrorists. This kind of a formulation is very unfortunate. If you go to Bombay, if you go to South, you will find that people are not much aware of the problem. In the last ten years a general atmosphere as if it is a Hindu-Sikh problem in Punjab has been created in the country. Now this totally needs to be removed. We who have the good fortune of representing our people in this august House and who move in an educated section of society, must understand that in the country people of various religions are living today and that in Punjab there is no religious problem. The problem is created by certain vested interests and, I am afraid, the problem gets aggravated because of wrong actions or inaction of political parties, whether they are in the Government or outside.

Sir, there are two or three things in Punjab which are pending and when we were in Oppisition, we had always been insisting that till action was taken on people who perpetrated the riots in Delhi, no solution was possible. According to Government official records, 3,000 Sikhs

[SHRI KAMAL MORARKA]

were killed and unofficially the estimates are much more. Nowhere in history have we a case where there is a genocide of this order and not a single person is hanged. Now what kind of a message are you sending through? We are quoting Jalianwalla Bagh every now and then. The total number of people who died there was 150 and it shook the British empire. What has happened now? We have become insensitive when we see that thousands of our brethren are being killed and it comes as a Special Mention! Sir I say with all the emphasis at my command that till the perpetrators of Delhi riots are brought to book, we will never gain the understanding and sympathy of the Sikhs community and we do not deserve it. That is the first issue and I plead with the Government--I do not know what is holding up the further action when we have commissions, committees and affidavits—let us end this matter on a war-footing, let us take action on the perpetrators of Delhi riots without fear or favour because that will be our first attempt to prove our bona fides and I repeat, I say this with all sense of responsibility that any Government of the day will have to prove their bona fides when they are dealing with a community as a whole. We do not like certain phrases. There are a lot of arguments and counter-arguments. Somebody used the word 'Sikh Quam' and there is a big objection, somebody said 'sub-nationalism' and there is a big objection. I do not want to go into polemics, but the fact remains that India is a country of diverse religions, diverse ethnic groups, diverse linguistic groups and this fact cannot be ignored and only a Government or a political party which ignores this reality will face these problems and will never be able to solve them. To paint India with one brush, to pretend that all Indians are the same, to pretend that equality is already there is to close our eyes to the real problem. So we must understand that every region has its peculiar problems, Punjab has its own peculiar problems and they have to be tackled in its own unique way. The perpetrators of riots, Delhi riots, to be brought to book is the first priority.

The second priority is rehabilitation of some of the Sikh brethren who left the army. This was part of the Rajiv Gandhi-Longowal Accord. Five years have passed bu nohing has been done so far. If we are not able to do something for them, again the question comes whether the Central Government or the Punjab Government of the day is at all serious about solving the problem and healing the past wounds. But, in my opinion, the starting point is to first fulfil the promises that we have made and these are too very ordinary things. These need not have been even promised. After all, the State does not need a promise that if a crime is committed. the criminal will be arrested and punished. That is not a question of your promise. That is part of the law of the land. Here we have 3.000 people killed. It is an issue which is engaging the attenion of the whole nation. And due to reasons which wil remain obscure to me , we find that the action is dismally slow and the general pall of suspicion is strengthened in the minds of a particular community that they are not getting a fair deal. I think we all owe it to the nation, not only to the Sixth community or the Punjab State but the nation, that this matter should be settled without delay.

Secondly, I point out with a bit of anguish that even after this Government has come into power the situation in Punjab of course, continues to be serious. There has been a change of Governor. But the local Junjab Government unfortunately does not see certain hard ground realities and one of the hard ground realities is that the Director General of Police, who was responsible for what one may most charitably call strict police action—objectively much worse adjectives can be used against this gentleman—unless you change him, what sort of a dialogue can you begin even with our misguided brethren ? I don't understand. You can have a Governor; you may go on changing the political matters. As the individual citizen's level it is the police who is dealing with him and if we at any time want to start a political dialogue or a political process, I am sorry, if we keep the same person in our front—naturally there is a continuity in his own actions--merely because political bosses have changed, I am afraid, we are not going to create the right climate of confidence in the youth to come forward and have discus-

sions. Of course, the Governor may have his own reasons. I don't want to discuss the conduct of the Governor. The Punjab Government, I am afraid, is making a great slip in not changing the police setup in the State. If a political dialogue with the extremists is called for, if we want a climate of confidence to be created not only we should call the youth and discuss with them, we should also have discussions with even some of the Akali leadership. But then it will not happen till first a deterrent of this type is removed. If you want to keep the same officer and the same kind of police atmosphere in the State, then you must give up the idea of a political dialogue. And I don't think it is the policy of our party to obviate the political process.

Coming to the Punjab politics, we in the Janata Dal and the National front have very little at stake politically to be accused of having an axe to grind because in Punjab we do not exist in a big way. But the Congress Party is there. The Akalis are there, various factions of them. One thing I want to make very clear This business of dividing and ruling or trying to divide or derive a political advantage from divisions of a political party may be a normally accepted political process. But in certain places it must end. And Punjab is one place where I think it is the duty of all of us to see that a viable leadership, a viable, acceptable leadership emerges. Unless you have a political leadership which has the support of the local people, it cannot deliver. I have to mention that great hopes were built around Mr. Simranjit Singh Mann, Akali Dal (Mann Group), after the Lok Sabha election. There was talk of the elections that they were not fair. This is hogwash, because, if the elections were not fair, five Congressmen could not have won, the Janata Dal candidates could not have won. So anywhere the losing party will always say that the elections are not fair. The elections in Punjab were as fair as in any other part of the country. Now, under that garb there is a movement that the Assembly elections should not be held because the election will be held under the Shadow of terrorism and there will not be a fair election. No. I don't subscribe to that. I want the Government to take a decision. It is for the Government to consider at an all-party meeting when elections should be held. In my opinion, the sooner the better. Be that as it may, I do not want to go into the electoral controversy. One must understand again the ground reality that today any semblance of leadership in Punjab has to be built around Simranjit Singh Mann. Again we are trying to play the same politics and thing that having a dialogue with Shri Simranjit Singh Mann is not called for in the national interest.. Whether we like it or not, political personalities emerge and they do not emerge because of our charity or because of our benevolence and they do not exist there because of our patronage. Take the case of Mr. Sheikh Abdullah in Kashmir or Mr. Laldenga in Mizoram or Mr. Phizo in Nagaland. At various times, in all these places, there was a lot of tension in many of them did things which were not acceptable and which were not within the Constitution of India. All that is different. But all these personalities did receive the unstinted support of their own people and that part we cannot ignore. If we ignore that, we would ignoring the reality. Now, whatever information we have from Punjab would only indicate that to feel that Mr. Simranjit Singh Mann is marginalised or to star dialogues with the other Akali units which do not have the support of the people would only be a foolhardy process. Of course, it is not our duty to build up Mann's political party and it is entirely his job. But we in our own subtle way, at the political level, even at the administrative level, must see that Punjab has a political party which is able to get the confidence of its people and rule the State because the only system that we know in our democratic structure is a popularly elected Government, a Legislative Assembly, a popular Government and only that can deliver the goods. I do not see any other option.

Therefore, Akali unity willy-nilly has become an absolute imperative as far as the political solution of Punjab is concerned. I know that technically, theoretically, one can argue, "Well, who are you to talk about Akali unity? It is their problem". But, as I told you, there are circumstances, there are places, there are places in history, where individuals can play a very important role. But, in the long term, history adjusts everybody. And

[Shri Kamal Morarka]

once the Punjab problem is solved and Punjab is back on the democratic road there can be again a change of Government in the normal way. But, today, unless we can help in installing a popularly elected Government in Punjab and unless we stop this mad killing, I am afraid we will not be able to get any nearer to integrating the hearts and minds of the Punjabi population with the rest of the country and that is the imperative now. I do not know when the Government can hold elections. When we were in the Opposition, we claimed always to be wanting the elections to be held. But, today, I am very happy to say....

SHRI CHATURANAN MISHRA (Bihar) : He wants elections under the supervision of the UN.

SHRI KAMAL MORARKA : What has the UN to do with it ?

SHRI CHATURANAN MISHRA : That is all right. But that is what he has said.

SHRI KAMAL MORARKA : Sir, I am very thankful to the honourable Member.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : You are now concluding, Mr. Morarka?

SHRI KAMAL MORARKA. Sir, I am going to conclude. But Mr. Chaturanan Mishra has reminded me of one thing and he has raised a very inmportant point and I would like to clarify that before ending.

Sir, when these figures, these personalities, become very popular, very charismatic, it is one of the tragedies ot history that they go beyond control and they start talking about things which are beyond the Constitution of India, and which are beyond the integrity of India. We need not listen to them....(*Interruptions*)....

SHRI SIKANDER BAKHAT (Madhya Pradesh): What?

SHRI KAMAL MORARKA : I said we need not listen to them. They may be talking about things which are beyond the Constitution of India or the integrity of India. But we need not listen to these people. But we must talk to them. we must surely talk to them and we cannot say that because they have made preposterous demands they have become irrelevant and we will not talk to them. Irrelevant he is not. His demand is not acceptable.

In this very House—before ending, I would like to submit one thing—there was an honourable Member, Mr. Annadurai of the DMK, and it is on record of this House that he demanded the secession of Tamil Nadu. In those days, the House used to listen to him and counterargue. After Mr. Annadurai spoke, twelve speakers spoke and explained to him that in the interest of India and even in the interest of Tamil Nadu what he was saying was wrong. And, Sir, today, Tamil Nadu is a part of India just like any other part of India. Passions of the moment have to be dealt with in their own way. By merely putting down with an iron hand if you think passions will end, they will not end. Temporarily, yes; but they will again come up. Mr. Mann has made the unfortunate demand of UN supervision of the elections or something like that. There is no question of that and he must banish that thought. But, merely because he has made a preposerous demand, to jump to the conclusion that Mr. Mann has become irrelevant is only to confound the problem.

SHRI SIKANDER BAKHT : How do you compare Jinnah and Maulana Azad ?

SHRI KAMAL MORARKA : These are comparisons in history and they are creating the problem today.

You take the case of Sheikh Abdhullah. For 22 years he was put in prison and then again he was made the Chief Minister and he accepted the Constitution of India. Take the case of Laldenga. He burnt the Indian Constitution, but then we made him the Chief Minister! If there is a restriction on.... (Time bell rings)

Sir, I submit, before ending, that time has come for us to understand that the problems of a particular place have to be resolved only by the elected leaders and the popular leaders of that place. and it is our duty to see that those individuals, instead of getting misguided or looking

outside the frontiers of India, get woven into the Indian fabric. And this requires a lot of understanding on both sides, not tough talking—may be tough action at a certain level, but understanding and compassion is what is required. Unless we do it, the problem cannot be resolved.

Thank you.

श्री हरवेन्द्र सिंह हंसपाल (पंजाब) : वाइस चेयरमैन महोदय, बहुत दिनों से हम पंजाब की समस्याओं, पंजाब के बजट को अनफारच्युनेटली इस सदन में डिस्कस करते आए हैं, उस पर डिबेट करते रहे हैं। आज भी मधु दण्डवते जी पंजाब एप्रोप्रिएशन बिल, (नम्बर 2) 1990 फिर एक दफा लेकर इस सदन में आए हैं। मैंने अनफारच्युनेट इसलिए नहीं कहा कि हमें पंजाब के बारे में चर्चा करने में कोई संकोच है लेकिन अनफारच्यूनेट इसलिए है कि जो चीज चंडीगढ़ में, पंजाब के एम.एल.ए. द्वारा विधान सभा में डिस्कस होनी चाहिए वहां की जरूरत के अनुसार, वह बार-बार हमें यहां लोक सभा और राज्य सभा में डिस्कस करनी पड़ती है।

मैं कमल मोरारका जी की बहुत सी बातों से सहमत हूं लेकिन हम जो बेसिक प्राब्लम है पंजाब की, उस तरफ ध्यान नहीं देते। इसी वजह से वह समस्या हल होने की बजाए, समस्या साल्व होने की बजाए और गंभीर रूप धारण करती जा रही है।

जब यह प्रेजेंट सरकार जनता दल की बनी तो उन्होंने कुछ एक्शन ऐसे किए कि हमें भी ऐसा लगा कि शायद पंजाब की समस्या जल्दी साल्व हो सकेगी। हमें इस बात की खुशी थी कि चलो इनके हाथों ही हो जाए, पंजाब के लोगों को राहत तो मिलेगी। लेकिन वह नहीं हुआ क्योंकि सरकार उसका पालिटिकल बेनिफिट तो लेना चाहती थी, लेकिन उस प्रोसेस को कान्टीन्यू नहीं कर सकी जो उन्होंने स्टार्ट किया था। शायद अपनी पार्टी की गड़बड़ियों की वजह से जो प्रियारिटी उन्होंने शुरू में देनी चाही, आगे नहीं चल सकी। कुछ बातें कहने में बहुत अच्छी लगती हैं, लेकिन उनको करना बहुत मुश्किल होता है। हर इंसान चाहता है कि अगर मैं माउंट एवरेस्ट के ऊपर चढ़ जाऊं, क्लाइम्बड कर लूं तो सारी दुनिया की अखबारों में मेरा नाम और फोटो छपेगा, लेकिन यह काम होता बहुत मुश्किल है। ...(व्यवधान)... इसी तरह से आज पंजाब की समस्या माउंट एवरेस्ट से भी बड़ी समस्या है और यह पंजाब की समस्या सारे देश की समस्या है। जब तक हम इसको इसी दृष्टि से नहीं सोचते, उसको ऐसी प्रियारिटी नहीं देते, तब तक वह साल्व होने वाली नहीं है।

थोड़े दिन पहले प्रधान मंत्री श्री विश्वनाथ प्रताप सिंह पंजाब में गए। शायद दूसरी, तीसरी या चौथी दफा गए होंगे। उन्होंने बहुत सेंटीमेंटल स्पीच की वहां पर, कहा कि अगर मैं मर भी जाऊं तो मेरी लाश को यहीं रखा जाये, बाडी को यहीं रखा जाये। बड़ी सेंटीमेंटल बात कही उन्होंने और वहां यह भी कहकर आये कि मैं यहां आकर पद यात्रा करूंगा, सेशन के शायद एक हफ्ते के बाद। मुझे नहीं पता कि वह जायेंगे या नहीं जायेंगे ? जायेंगे, मैं इस बात पर आ रहा हूं। उससे क्या होगा? जिन घरों के लोग मर गये हैं, जिन माताओं के बेटे मर गये हैं, जिन बहनों के भाई मर गये हैं, जिन स्त्रियों के पति मर गये हैं, पदयात्रा से उनको कुछ हासिल होने वाला नहीं है। मैं डिस्करेज नहीं करता, मैं यह नहीं कहता कि न जायें। लेकिन उस पद यात्रा से उन लोगों को कुछ प्राप्ति होने वाली नहीं है जिनका मैंने जिक्र किया। उनके जख्मों के ऊपर मरहम का काम भी यह पद यात्रा नहीं करेगी। अगर आप सबको याद हो तो एक वक्त था जब सरदार दरबारा सिंह की वहां मिनिस्ट्री थी, तब वहां 6 आदमी मरे थे। मैडम इन्दिरा गांधी ने उनकी सरकार को बर्खास्त

[श्री हरवेन्द्र सिंह हंसपाल]

कर दिया था। सिर्फ 6 आदमी मरे थे, रोज नहीं मरते थे। एक दफे 6 आदमी मरे और उनकी सरकार को उन्होंने बर्खास्त कर दिया। आज रोज मरते हैं मल्टीप्लेस आफ सिक्स। मैं गिनती इसलिए नहीं बता रहा हूं कि कभी दो होती हैं, दो से मल्टीप्लेस, कभी तीन से, कभी चार से, कभी पांच से और इससे ज्यादा भी होती है और रोज मरते हैं। अखबार वालों ने यह काम तो शुरू कर दिया कि पहले बैक पेज पर छापते थे अब उसको अन्दर छापना शुरू कर दिया। पहले फ्रन्ट पेज पर बड़ी खबर होती थी अब अन्दर छोटी खबर होती है। हम सब लोगों द्वारा उसी दिन कन्डम किया जाता था, हाउस में चर्चा होती थी, पंजाब पर डिस्कशन होता था। अब क्या हो गया? वी आर यूज्ड टू इट, आज किसी को पता ही नहीं होगा कि पंजाब में कल कितने मरे, क्योंकि यह तो रूटीन है। पंजाब वालों के बेटे मरते हैं, बाकी हिन्दुस्तान को क्या लेना है, कोई जिक्र नहीं करता। सरकार को इस बात का कोई ध्यान नहीं है। परसों आपने एक खबर पढ़ी होगी, मुझे नहीं पता नेशनल प्रेस में थी या नहीं लेकिन पंजाब के अखबारों ने वहां के नौजवानों की नंगी तस्वीरें छापी पीछे की तरफ से जिसमें सारा जिस्म छिला हुआ था, घाव हो रहे थे, चोटें लगी हुई थी। कहीं गिरे नहीं वह। पता नहीं कौन, हो सकता है कि वह पाकिस्तान से आए हुए मुसलमान हों। मैं यह बात इसलिए कह रहा हूं—यह कह देना कि सिख टैरोरिस्ट, भी आज यहां स्पेशल मेंशन हुआ, शायद श्री कपिल वर्मा ने हमारे यहां से किया, यू. पी. की बात कर रहे थे और कहने लगे कि वहां पंजाब से टैरोरिस्ट आए हुए थे हाउ डू यू नो, लाहौर के रहने वाले जो मुसलमान हैं, मुसलमानों से मेरा मतलब लाहौर के रहने वाले जो पाकिस्तानी हैं वह हम लोगों से अच्छी पंजाबी बोलते हैं। उनको वहां से ट्रेंड करके यहां भेजा जाता है, फर्क क्या है? दाढ़ी बढ़ा लेने और पगड़ी बांध लेने से They will look like Sikhs. They speak better Punjabi than us.

शायद ऐसे ही कुछ लोग अमृतसर के जिले में 3-4 दिन पहले आए और उन्होंने सी. आर. पी. एफ. की एक पिकेट को घेर लिया और मां-बहन की गाली देते हुए कहा कि अगर हिम्मत है तो बाहर निकलें। सी.आर.पी.एफ. वाले अंदर दुबके रहे बाहर नहीं निकले। अगले दिन काफी फोर्स इकट्ठा किया और पांच गांव के 15 साल से 35 साल के नौजवानों को एक तरफ खड़ा कर दिया। अखबार ने 200 की गिनती लिखी है। उनकी मार-मार कर धुनाई की गयी जैसे जानवरों की धुनाई नहीं की जा सकती। जानवरों के जब दो डन्डे मारते हैं तो तीसरा मारने के बाद सोचते हैं कि इसको चोट लगती होगी। इन्सान के बेटों की मार-मार कर धुनाई कर दी, अखबारों में फोटो छपी। पद यात्रा सुनकर जख्म ठीक हो जायेंगे? उस पर हम यह महसूस करते हैं कि लोग टैरोरिस्ट मल्टीप्लेस कैसे होते हैं। टैरिस्ट्स मल्टीप्लाई ऐसे होते हैं। अब वे 200 घरों के नौजवान पता नहीं इस लायक रहे कि नहीं कि वह टैरिस्ट्स बन सकें, उनके खानदान में बाकी लोग क्या करेंगे? वे पाकिस्तान नहीं जाएंगे? जहां जा सकेंगे वहां जाएंगे, ट्रेनिंग लेंगे, रिवाल्वर लेकर आएंगे, राइफल्स लेकर आएंगे और जो उनसे बन पाएगा करेंगे। किसी के साथ भी ऐसा ट्रीटमेन्ट हो तो वह ऐसा ही सोचने पर मजबूर हो जाएगा। चाहे मेरे साथी मुझ से नाराज हों, हमने सब कुछ

इस्तेमाल करके देख लिया लेकिन आप लोगों ने उससे कोई सबक नहीं सीखा। आपको आए हुए 9-10 महीने हो गए। कमल मोरारका बोलकर चले गए, यहां होते तो मैं उनसे कहता। उन्होंने गाइल्ड शब्दों में कहा कि पोलिटिकल प्राब्लम्स का पोलिटिकल सोल्यूशन होना चाहिए। कराओ भई! You are in power. You are in Government.
क्यों नहीं कराते? मैं मानता हूं कि हमारी सरकार से गलतियां हुईं। चाहे मेरे साथी मुझ से नाराज हो जाएं, मुझे इस बात की कोई चिन्ता नहीं है।

We made political mistakes and that is the reason why we are sitting here on this side.

लेकिन जो आप लोग हैं ना वह भी कुछ नहीं कर पा रहे हैं।

You will meet the same fate, I tell you. If this Government can solve the Punjab problem, you will prolong your rule. I tell you, I can guarantee.

मुझे इस बात का कोई सरोकार नहीं है कि सरकार कौन सी है? मैं चाहता हूं कि पंजाब की समस्या जल्दी हल हो। आप समझते हैं कि पंजाब में सिक्खों को दबाकर, मेरी बात को कम्युनल न समझा जाए, अगर कोई यह समझता हो कि सिक्खों को दबाकर, मारकर, डराकर, धमकाकर पंजाब की समस्या हल हो जाएगी तो यह उसकी भूल है। इस तरह पंजाब की समस्या हल नहीं हो सकेगी। हिस्ट्री उठाकर देख लीजिए।

एक माननीय सदस्य : रास्ता तो बताइए।

श्री हरवेन्द्र सिंह हंसपाल : कमल मोरारका ने आपको बताया कि पोलिटिकल प्राब्लम का पोलिटिकल सोल्यूशन है, डंडा मारना नहीं है। आपको समझ नहीं आता तो मैं क्या कर सकता हूं?

एक माननीय सदस्य : आप ही बताइए।

श्री हरवेन्द्र सिंह हंसपाल : मैं ही बताता हूं, आप जल्दी में क्यों हैं? कोई दिक्कत हो रही है मेरी इन बातों से? ठीक है, आप एलाइड हैं इस गवर्नमेंट के लेकिन बात तो सुनिए। जल्दी क्यों हो रही है आपको? आप कहते हैं वहां पर बेरोजगारी दूर कर देने से समस्या हल हो जाएगी। प्रधानमंत्री जी वहां गए, कहने लगे कि हम वहां पर नौजवानों के लिए रोजगार पैदा करेंगे। बहुत अच्छी बात है। करिए।

कुमारी सरोज खापर्डे (महाराष्ट्र) : कहां से करेंगे?

श्री हरवेन्द्र सिंह हंसपाल : करिए, हम कहां से बताएं? मैं तो यह कहना चाहता हूं कि आज की हमें फिगर्स बता दीजिए कि कितना इम्प्लायमेंट आपने वहां जनरेट किया है? जिन 200 लड़कों को पीटा गया, वह प्राब्लम नौकरी देने से साल्व हो जाएगी? जो वहां पर रोज 35-40 लोग मरते हैं उनके घर के लोग आपसे नौकरी लेने आएंगे? वे पहले बदला लेंगे।

पेप्सी प्रोजेक्ट हेतु कहा गया कि इससे 50,000 आदमियों के लिए इम्प्लायमेंट वहां जनरेट होगा। गवर्नमेंट को कोई आपत्ति नहीं है। एक आदमी का इम्प्लायमेंट वहां जनरेट नहीं हुआ और जिस काम से वह आए थे वह आपकी सरकार ने करवा दिया। पेप्सी ड्रिंक वहां पर आ गया।

इस गवर्नमेंट के वक्त में आज से 5 महीने पहले इस सदन में जब मुफ्ती साहब एक्सटेंशन का प्रस्ताव लेकर आए थे, तब यहीं से बोलते हुए मैंने कहा था कि आप गलती कर रहे हैं। मेरी पार्टी के लोगों ने उनको 6 महीने की एक्सटेंशन दी।

प्रो. मधु दण्डवते : सदन ने दी।

श्री हरवेन्द्र सिंह हंसपाल : तब मैंने कहा था कि आप यह गलती कर रहे हैं। वह टाइम दोबारा नहीं आएगा, अभी इलेक्शन करवा लीजिए। लेकिन आप नहीं माने। हम तभी करवाकर हटे थे लेकिन आप ने यह

[श्री हरवेन्द्र सिंह हंसपाल]

बात कह दी कि हम दोबारा नहीं आएगें, हमें 6 महीने की एक्सटेंशन दे दीजिए। हमने कहा ले लीजिए। आज आपके पास क्या आप्शन बाकी है ? तीन आप्शन आपके पास बाकी हैं। पहला यह कि पंजाब के अंदर डिजाल्व्ड एसेंबली को रिवाइव करने की आप कोशिश कर रहे हैं। सबसे बड़ी गलती आप करेंगे उसको रिवाइव करके। कारण यह है कि आप सारे हिन्दुस्तान के गवर्नरों को डिफंक्ट कर देंगे। कल किसी स्टेट में किसी एसेंबली को गवर्नर डिजाल्व करेगा तो चीफ मिनिस्टर कोर्ट से स्टे ले आएगा। अगर रिवाइव भी करेंगे तो कितना उसका टाइम बचा है ? एक महीने के लिए रिवाइव करके क्या करेंगे ? इसका मतलब यह है कि आप तीन साल के लिए प्रेसिडेंट रूल वहां लगा देंगे। पंजाब के लोगों के साथ यह खिलवाड़ आप करना चाहते हैं ?

सैकिंड आप्शन आपके पास है एक्सटेंशन आफ प्रेसिडेंट रूल। कितनी देर तक इसको एक्सटेंड करना चाहते हैं ? मुझे पता नहीं है मेरी पार्टी ने क्या फैसला किया है, लेकिन मैं अपनी पार्टी के अन्दर जोर लगाऊंगा लेकिन एक्सटेंशन के कितने दिनों के अंदर आप पंजाब समस्या को साल्व कर देंगे ? इसकी आपको गारंटी करनी पड़ेगी कि एक्सटेंशन के बाद इतने दिनों में पंजाब की प्राबलम साल्व हो जाएगी। पंजाब का नौजवान मरना बंद हो जाएगा। मैं सारी बातें इस चीज को बेस बनाकर कर रहा हूं कि पंजाब का नौजवान मरना बंद हो जाए।

तीसरी आप्शन आपके पास है इलेक्शन की जिसको आप करवाना नहीं चाहते। मुझे नहीं पता कि आपके पास कोई और आप्शन है या नहीं। आप एक्सटेंशन चाहते हैं। आज पंजाब में क्या हो रहा है ? प्रेसिडेंट रूल के अंदर आदमी मर रहे हैं जो मैंने इतनी देर अपनी बात कहने की कोशिश की। करप्शन इतना ज्यादा है कि जिसका अंदाजा नहीं लगाया जा सकता। मैं यह नहीं कहता कि हमारे टाइम में नहीं था, लेकिन हमारे टाइम से मैनी टाइम वह मल्टीप्लाई हो गया है। जिसका मरजी भाई उठाकर ले आइए, जिसका मरजी बेटा उठाकर ले आइए। पैसा ले लीजिए और तब छोड़िए। पैसा नहीं है तो जमीन बेच दें, घर बेच कर पैसा देकर बेटे को वापस ले जाइए, भाई को ले जाइए।

SHRI E. BALANANDAN (Kerala) : Money to whom ?

SHRI HARVENDRA SINGH HANSPAL : To the administration and police. एडमिनिस्ट्रेशन की कोई जिम्मेदारी नहीं है। They are not answerable to the people. मैं यह कह रहा था कि आपके पास तीन आप्शन है। आप कौन सा आप्शन लेना चाहते है ? The time is very short, but the Government is not coming forward.

PROF. MADHU DANDAVATE : Even now.

SHRI HARVENDRA SINGH HANSPAL : Even now, you are not coming forward with any proposal.

PROF. MADHU DANDAVATE : I said, time is very short even in the House.

SHRI HARVENDRA SINGH HANSPAL : The time is very short.

मुझे पता नहीं आप क्या आश्वस्त लोंगे। जो लोग यह कहते हैं कि पंजाब के अंदर सख्ती करने से वहां की समस्या हल हो जाएगी, वह बहुत बड़ी भूल में हैं। उनका इंटरेस्ट वैस्टेड है। वह हिन्दू-सिख फिलासाफी में विश्वास करते हैं। वह सोचते हैं कि वहां सख्ती करके बाकी हिन्दुस्तान में हम हिन्दू वोटर्स को खुश कर लेंगे। वह यह समझते हैं कि हम इलेक्शन में बहुत सारी पार्लियामेंट की सीटें जीत लेंगे। पंजाब की समस्या हल होनी चाहिए। उसकी बैटर पोजिशन होगी जो भी इस समस्या को हल करेगा।

मैं कुछ बातें और करना चाहता था, लेकिन दूसरी तरफ मेरा ध्यान चला गया। मेरा ख्याल है कि मैं थोड़ा संटीमेंटल भी हो गया लेकिन बहुत जरूरी बातें थीं। मधु दण्डवते जी कहते हैं कि पाकिस्तान से लोग वहां आते हैं। सिर्फ 120 किलोमीटर फेंसिंग हुई है वहां पर। 500 किलोमीटर से ज्यादा की बाउंडरी है पाकिस्तान के साथ। 120 किलोमीटर में सारे में फ्लड-लाइटिंग भी नहीं हुई है। जो मैंने शुरु में कहा, पंजाब आपकी प्रायोरिटी नहीं है। जब आपको मालूम है कि वहां से लोग आते हैं, वहां से हथियार आते हैं, वहां से स्मगलिंग होता है, अफीम आती है, हेरोइन आती है तो क्यों नहीं उसको वार फुटिंग पर बंद करते ? मुझे यह पता चला है कि पहली अप्रैल से फेंसिंग का काम बंद है। आज पांच महीने हो गये। नये साल से कोई फेन्सिंग का काम शुरू नहीं हुआ। यह आपकी प्रियोरिटी है पंजाब के लिए ? यह क्या जरूरी है कि सारी फेन्सिंग दिल्ली से जाकर कराई जाये ? आप पंजाब की पी.डबलू.डी. को लगा दीजिए अगर आप समझते हैं कि वहां फायदा होगा। दो साल के बाद या चार साल के बाद फेन्सिंग लगाने से क्या फायदा होगा और रास्ते खुल जायेंगे। उसकी फेन्सिंग वार फुटिंग पर कराइये, आप पैसा दीजिए। इसके लिए आपको देना ही चाहिए। दो साल के बाद करेंगे तो ज्यादा खर्चा होगा। जितनी जल्दी करेंगे उतना कम खर्चा होगा। आप इसे जल्दी से जल्दी कराइये।

दूसरी बात यह है कि आपने यू.पी. में तो आक्ट्राय बंद कर दी और पंजाब में डबल कर दी। 15–20 या 30 करोड़ आ जायेगा तो उससे कुछ ज्यादा फायदा हो जायेगा पंजाब सरकार को ? वहां पर नाके खत्म करने से इंसीडेंट्स, हत्याएं कम हो जायेंगी जबकि आप नाके बढ़ा रहे हैं। पुलिस नाकों की बात अलग है मैं आक्ट्राय की बात कर रहा हूं। मेरी बात शायद आपको अच्छी नहीं लग रही है। आप सोच रहे हैं कि मैं पता नहीं क्या कह रहा हूं। यू.पी. में आपने आक्ट्राय बंद कर दिया तो पंजाब में क्या बढ़ा दिया ? यह डबल स्टेण्डर्ड क्यों है ? पंजाब में आपका राज है, प्रेजीडेंट रूल है। वह समझते हैं कि हमारे साथ हर बात में डिस्क्रिमिनेशन होता है। हर बात में पंजाब आपके साथ है, व्यापार में पंजाब आपके साथ है। पंजाब के नौजवानों के साथ, उनके रहने वालों के साथ गवर्नमेंट डिस्क्रिमिनेशन करती है यही प्रोब्लम है। बिजली के रेट बढ़ा दिये। बढ़ाने थे तो थोड़ा-थोड़ा करके बढ़ा देते, एकदम से दुगना क्यों कर दिया। बढ़ाने के लिए कोई इनकार नहीं करता।

मैं आपसे एक बात और करना चाहता हूं। पेप्सी प्रोजेक्ट का जिक्र आया था। पेप्सी प्रोजेक्ट जब यहां सेंक्शन हुआ और जो मुद्दे दिये गये, जो कंडीशंस रखी गयी थी उसमें यह भी था कि 25 परसेंट से ज्यादा पेप्सी ड्रिंक नहीं बनेगा लेकिन हम देख रहे हैं कि अभी किसी भी चीज की प्रोडक्शन शुरू नहीं हुई। फूड प्रोसेसिंग जिसकी वजह से यह पेप्सी प्रोजेक्ट सैंक्शन किया गया, आज तक कोई प्रोडक्शन शुरू नहीं हुआ अगर हुआ है तो बहुत कम। मैं आपका ध्यान दिलाना चाहता हूं कि टमाटर की फसल कराई गयी लेकिन वहां टमाटर लेने कोई नहीं गया टमाटर सड़ते रहे। पता नहीं क्या-क्या बनना था उससे। हम देख रहे हैं कि वहां पर वह पेप्सी ड्रिंक बनाने में कामयाब हो गये। मुझे नहीं पता आपकी सरकार में कौन उसको देखता है, जो मुद्दे, जो कंडीशंस उनको पूरी करनी थी और जिसके बाद पेप्सी ड्रिंक बनानी थी वह कोई कंडीशन पूरी नहीं की। मेरे पास डिटेल्स हैं, डाकूमेंट्स हैं। जो उन्होंने एक्सपोर्ट कमिटमेंट किया था वह भी कोई कम्पलीट नहीं किया। मुझे पता नहीं क्यों ? मैं शायद कहीं बोला हूंगा

[श्री हरवेन्द्र सिंह हंसपाल]

और उनको पता चल गया तो पेप्सी के मैनेजिंग डायरेक्टर की चिट्ठी आयी कि वह क्यों नहीं कर सके। उन्होंने यह कहा कि सरकार हमारे साथ कोआपरेट नहीं करती इसलिए हमारे प्रोजेक्ट्स डिले हो गए हैं। अभी तक हमें इण्डस्ट्रियल लाइसेंस तक नहीं दिया गया है। सरकार कोआपरेट नहीं करती। मैं पूछना चाहता हूं कि जब सरकार कोआपरेट नहीं करती तो पेपसी ड्रिंक कैसे आ गया ? या तो सरकार में से किसी को उनके साथ मिलीभगत है या सरकार इतनी बेफिक्र है कि उनको पता ही नहीं कहां क्या हो रहा है। मेरा पेप्सी ड्रिंक से, पेप्सी कम्पनी से कोई विरोध नहीं है। इस बात की चर्चा मैं इस वक्त इसलिए कर रहा हूं कि जो बेनिफिट्स पंजाब के फार्मर्स को पहुंचने चाहिए उनको टोटली इग्नोर कर दिया गया है, बिलकुल उनको फायदा नहीं हो रहा है। वहां पेप्सी पहुंचे, लेकिन उसके फायदे भी पहुंचने चाहिए। यह काम सरकार को करना है, सरकार को देखना है।

अब मैं सरकार को बहुत ज्यादा ब्लेम करूं, यह अच्छा नहीं लगता। लेकिन अंत में यह कहना चाहूंगा कि मधु दण्डवते जी आपको शक्ल इस सदन में देखने को, आपका रिप्लाई बार-बार सुनने को, मन चाहता है, आप बहुत अच्छा बोलते हैं, लेकिन कृपया पंजाब एप्रोप्रिएशन बिल को लेकर दुबारा इस सदन में मत आइए, इसका कोई हल ढूंढ़िए। आप मेहरबानी करके पंजाब की समस्या को प्रायरिटी दीजिए। पंजाब के सारे लड़के गुमराह नहीं हैं, बहुत थोड़े से हैं।

एक बात कह कर मैं अपनी बात खत्म करता हूं। कहा जाता है कि चण्डीगढ़ इररिलेवेन्ट है, पानी इररिलेवेन्ट है, पंजाबी स्पीकिंग एरियाज इररिलेवेन्ट हैं। मान लिया, लेकिन इससे समस्या हल नहीं होगी। जो चीज आपने कमिट की है, उनको वह दीजिए। हमसे गलती हुई, हमने नहीं दिया, लेकिन आप पंजाब को दीजिए, पंजाब का हक बनता है। मैं पुरानी बात को लेकर बैठ जाऊं तो ठीक नहीं होगा। महाराष्ट्र को मुम्बई क्यों मिला ? लेकिन वह तो उसको मिलना ही था, महाराष्ट्र के एरिया में था। गुजरात मांगता तो क्या आप उसको दे देते ? चण्डीगढ़ अनडिवाइडेड पंजाब की कैपिटल थी। जब पंजाब स्टेट एक्जीस्ट करता है, भारत के नक्शे के ऊपर है तो चण्डीगढ़ पंजाब को जाना चाहिए। उसमें सोचने को, दो राय करने की और कोई डिबेट करने की बात ही नहीं है। पानी आप दीजिए। नहीं दे सकते हैं तो कोर्ट में भेज दीजिए, कोर्ट के आर्डर लीजिए। जहां पंजाबी बोली जाती है, पंजाबी स्पीकिंग एरियाज हैं वे उसको दीजिए। वह देने से गुडविल जेस्चर पैदा होगा। लोग सोचेंगे कि सरकार हमारा ध्यान कर रही है, सरकार हमारे लिए अच्छा सोच रही है। मैं यह नहीं कह रहा हूं कि यह दे देने से आपकी समस्या हल हो जाएगी। लेकिन यू रेज दी वाल। वाल को ऊंचा करने के लिए ईंट लगाएंगे तो उससे बात बनती है। जैसा मैंने कहा, सख्ती से पंजाब की समस्या हल होने वाली नहीं है। पिछले 10 महीनों से आप भूल कर रहे हैं। इसको छोड़ दीजिए और लड़कों को मारना-पीटना बंद कीजिए। श्री मोरारका जी ने जो कुछ कहा उससे मैं पूरी तरह से सहमत नहीं हूं।

But he has hinted the thing in the right perspective.

पंजाब में इस वक्त जो लेट लूज है और रैन आफ टेरर है उसको आप बंद करिए। इन शब्दों के साथ मैं आपको धन्यवाद देता हूं जो आपने मुझे बोलने का मौका दिया।

SARDAR JAGJIT SINGH AURORA (Punjab) : Mr. Vice-Chairman, Sir, at the beginning, I would commend the speeches made by hon. Shri Morarkaji and Shri Hanspalji. I think they have put the Punjab problem in the correct perspective. I agree with every thing that Shri Hanspalji has said about the problem of Punjab. He

has pointed out very lucidly and clearly where the fault lies.

Sir, it is very unfortunate that the National Front Government had not only promised that once they came to power, they would hold elections in Punjab 5.00 P.M. but, after coming into power, for reasons best known to them, they decided to ask for six months' extension so that a congenial atmosphere could be created in punjab before elections were held. You, possibly, would remember that I was the one person who voted against the extension and I maintained that that congenial atmosphere would not be created in six months by withholding elections and, in fact, things would get from bad to worse. If the National Front Government is honest they should admit that it was wrong on their part to ask for extension, and they should have held election in February or March or April, because today the situation is much worse. It has become worse because, instead of working out a new solution to the problem and handling the matter deftly, they decided to follow the same method that had been in operation for three years. So, instead of producing results, it has brought things from bad to worse.

Mere sympathy is not sufficient. People in Punjab, and the Sikh community, particularly, have lost faith in the Delhi durbar. When the Prime Minister went to Amritsar and visited Sri Harmandir Saheb, popularly known as the Golden Temple, people's hopes were aroused, but when he went again to Punjab to hold an all-party conference at Ludhiana, massive police force was used to ensure his security, and the effect of his visit to Amritsar started diminishing. Yet I would say that still there is feeling amongst the people of Punjab that the National Front is sincere about its efforts. But, what is happening in practice is that the police is committing atrocities and there is no change in the officials who were there with the old administration. In spite of the fact that several requests have been made—which shows that the present Delhi durbar is in no way different from the Delhi durbar of old. That is the perception of the people in Punjab, that is the perception of the people in the villages there. Therefore, may first request is, if you are sincere, you should realize that with what you have tried to do in three-and-a-half months, things have gone from bad to worse.

Today violence is on the increase and, more than that, extortion in the last six to eight months has gone beyond the limit. Today, not only Hindus but even the well-to-do Sikhs living in the villages find it difficult to live there and they have moved to towns. Latest information is that they are not safe from extortion even in Amritsar and other small towns like that.

. (*Interruptions*) . . .

So, now we have to consider, and face it boldly, that we have to find another solution to this problem. What can be the other solution to this problem ? I agree with the hon. Member, Shri Hanspalji, that trying to revive the old Assembly is not going to solve the problem.

About the idea of finding a leader who is acceptable to the Centre and trying to build him up, the chances are that he would lose his credibility with his own people. So, don't try and find leaders who are acceptable to you. The people of Punjab and the Sikh community should be given a chance to decide which leader they would like to have.

The situation today, because of violence, is such that the political parties as such are no longer relevant. After ten years of violence, there is no political party which can really say that it has functional following or that it can go freely and talk to people, hold meetings and that it is not afraid. The violence has damaged them more or less. So, how are we going to set about finding another course of action?

After a great deal of thinking, I personally feel that election is the only answer. All democratic activities have stopped in Punjab for a number of years, and that has made the political parties irrelevant. If you want the political parties to come back again, even under the present circumstances you have to set the process of holding elections.

I know, a lot of people say, and I do not blame them for it, that under present conditions you cannot hold elections because the people are so frightened that they will only vote under the fear of the gun. I am afraid I cannot buy that.

[Sardar Jagjit Singh Arora]

The Government should take the trouble of carrying out certain pre-conditions for holding the elections. What are those pre-conditions? One is that there is no doubt in my mind that the people of Punjab and the villagers of Punjab who are basically, predominantly Sikh, still have faith in this country. They do not want Khalistan. But they are getting fed up. In fact, they are between the devil and the deep sea. On one side they are being robbed and killed by the terrorists, and on the other side they are being plundered by the unscrupulous police. I have come to know that the vigilante groups which were started by the last Government—it is known that those groups existed—were disbanded by the present Government when it came into power. They are back again because the Director-General of Police wants to have them back, the same Director-General of Police who really stands in the way of letting this Government getting closer to the people. But, instead of having the courage of removing him, I find that as the time goes on, the administration in Punjab has become so dependent on him and is so concerned about what the police may do or may not do—they are doing enough damage as it is—that they are not ready to touch it or even point a finger at it. If that situation remains, I am afraid you will not be able to hold elections because it is not in the interest of the unscrupulous police and these vigilante groups which have made their fortunes out of the misery of the people, that there should be elections. It is not in the interest of the extremists who are being helped by Pakistan that you should hold elections, because the extremists very well-known that in an election people will not vote for them. Pakistan does not want elections to be held, because they know that if election is held, the present course of violence, instead of increasing, will start decreasing slowly, not straightway. I would like to stress this word 'slowly', may be very slowly. Therefore, isn't it amazing that you want the hardliners to fail, you want the nefarious design of your unfriendly neighbour to fail, but you are following the same course which suits them? The only way you can stop it is to start the democratic process. How do we set about it? I mentioned this six or five months ago when it was decided to extend the President's Rule. I said one thing at that time. Have full faith in the people; stop worrying about who is going to be the leader. A leader will emerge from the people, in whom you must have faith. The second thing is that the present police machinery must be changed. The junior officers at various levels, who have been there for a long time have worked out their *modus operandi* with criminals and others. Please change them. It is not difficult. When they go into a new area, they will not be able to set these things up so quickly.

The next point is you tell the Punjabis, tell the Sikh community, that all the promises that you had made, you are going to fulfil them. One of the main things that you have got to tell them is that the Punjab farmer will not run short of water. That is his lifeline. Therefore, you have to give him that assurance. Tell them that it is the Government's policy to give greater autonomy to all the States and Punjab will be given the same treatment as the rest of the States. There would be no invidious relationship with Punjab as has already happened with regard to the rights of a riparian State. This should be told often enough over the radio by speeches of the Ministers and the Governor.

Next thing I would suggest is to please try and re-establish the civil Government in Punjab, which does not exist there at the moment. The police, people are frightened of it and they hate it and this always arouses passions and the spirit of revenge. Therefore, strengthen the civil administration. Let the civil administration look at the doings of the unscrupulous police, where they have gone wrong and have the courage to punish those people who go beyond the pail of law. There are many cases that have occurred and have been brought to the notice of the administration, but no action has been taken against the guilty. I was pleased to learn that you have decided to have a small organisation in Jammu and Kashmir to go into the mal-functioning of the security forces, who will then suggest what action should be taken against the wrong-doers. Well, I have been shouting for that for the last four years since I have come to this august House, but so far, I have never had

the satisfaction of knowing that any person, who had committed heinous crime, who had killed innocent people and it was known to the Government that the man was not innocent, was proceeded against. Last of all nearer the elections, I would suggest, you can send additional security forces or Army units whose job would be to carry out active patrolling in the area giving the people confidence that they will be allowed to vote without fear and favour. If you do that and tell them that you are going to fulfil the various promises that you made, you will find that the people will vote for. The people they want to vote for. This fear of doom is being overdone, deliberately overdone by various parties who know that they have no chance of winning in that State.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Thank you.

SARDAR JAGJIT SINGH AURORA : Sir, I will take one minute.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : You will be surprised to know that I have given you five times more than your allotted four minutes. I have given you 20 minutes more.

SARDAR JAGJIT SINGH AURORA : Okay, then, may I finally end up by saying that believing in the sincere intention of the National Front, I would once again request them with all sincerity that they should have guts. As they say "A faint heart never won a fair lady" and Punjab is a real fair lady once you get close to it. Thank you. (Ends).

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Shri Krishan Lal Sharma, Please be brief.

श्री कृष्ण लाल शर्मा (हिमाचल प्रदेश) : उपसभाध्यक्ष जी, मैं पंजाब विनियोग (संख्यांक 2) विधेयक, 1990 का समर्थन करने के लिए खड़ा हुआ हूं।

पंजाब में जो समस्याएं हैं, उनके बारे ... हो सकती है और ...

मित्रों ने जो राय जाहिर की है, जरूरी नहीं कि उस राय के बारे में सब लोग सहमत हों।

सब से पहले, जो इस समय चर्चा इलेक्शन के बारे में की गई है, उसको भी मैं यह चाहूंगा कि हम ठीक परिपेक्ष में देखें। हम चुनाव के खिलाफ नहीं हैं। लोकतन्त्र में चुनाव तो होना ही है। चुनाव तो होना चाहिए, किन्तु मैं यह पूछना चाहूंगा कि अगर हजारों की संख्या में लोग अपनी-अपनी कांस्टीट्युएंसी में नहीं रहेंगे, जिनको वहां वोट करना है और अगर हम यह स्थिति भी पैदा नहीं कर सकते कि लोग निर्भय और निशंक होकर वोट करें और हम इलेक्शन की बात कहेंगे, तो आखिर इलेक्शन हम किसके लिए चाहते हैं ?

जिस तरह से अरोड़ा जी भी कह रहे हैं, मैं इससे सहमत हूं कि हमें लोगों पर विश्वास होना चाहिए। अभी मैंने एक खबर पढ़ी कि कुछ संसद सदस्यों से सरकार ने चुनाव के बारे में बातचीत की है, चुनाव के बारे में चर्चा हुई है। मैं चाहूंगा कि इस प्रासेस को और चलाया जाए और पंजाब में जितने भी राजनैतिक दल हैं, कांग्रेस है, भारतीय जनता पार्टी है, वामपंथी दल हैं, सी.पी.आई., सी.पी.आई. (एम) तथा और भी दल हैं, ईवन अकाली दल है—उन सब को—पंजाब के दलों को, आखिर पंजाब में चुनाव होना है—तो पंजाब के सब दलों से सलाह-मश्विरा करके अगर चुनाव की राय बनती है, तो चुनाव कराया जाये। उसमें कोई आपत्ति नहीं है, लेकिन जिस समय यह चर्चायें होती हैं कि हम शायद घोड़े के आगे गाड़ी बांधना चाहते हैं। हम कहते हैं कि परिस्थिति चुनाव के अनुकूल होनी चाहिए, तो फिर चुनाव कराये जायें।

कुछ मित्रों की यह राय है कि चुनाव ... दिये जाएं, और परिस्थिति अपने

[श्री कृष्ण लाल शर्मा]

आप अनुकूल हो जाएगी। अब यह अंधेरे में छलांग लगाना, गैम्बल करना, यह कहां तक ठीक है, इस पर विचार करें ? लाल डेंगा की बात कही गई। मैं आज यह कह सकता हूं कि लाल डेंगा से जो बात-चीत हुई तो उन्होंने आर्म्ज सरेंडर किए । आर्म्ज सरेंडर करके भारत के संविधान में विश्वास रख करके और पीसफुल मीन्ज में विश्वास रख कर जब वह सामने आए तो उस समय वहां परीस्थिति लागू हुई और मुझे इस बात की खुशी है कि लाल डेंगा उसके बाद अपने शब्दों के साथ जिये और फिर बाद में चाहे वह फिर गवर्नमेंट से भी हटा दिए गए तो भी उन्होंने कोई दूसरा रास्ता नहीं अपनाया। अब आप चाहते हैं कि कोई नेता पंजाब में भी आए । यह हम भी चाहते हैं, लेकिन यह नहीं है कि पंजाब में अवसर नहीं दिया गया । 1985 में अकाली दल की सरकार वहां पर बनी । सुरजीत सिंह बरनाला वहां चीफ मिनिस्टर बने । फिर उस सरकार को क्या हुआ ? किस तरह से वह सरकार गई, क्यों गई ? मैं आज तक यह नहीं समझ पाया कि जो लोग वहां चुनाव चाहते हैं, मानो अकाली दल है वह भी सब लोग मिल कर, एक हो कर कोई बात नहीं कहते । अब उनको भी एक करने की जिम्मेदारी कोई दूसरा लेगा ? अगर आज सब से बड़े नेता वहां श्री सिमरनजीत सिंह बने हुए हैं, एक वर्ग के लोगों का विश्वास उनको प्राप्त है, सब लोगों का नहीं है और वह इस समय यहां कह रहे हैं कि मुझे खालिस्तान चाहिए, यू.एन.ओ. के अधीन चुनाव कराए जाने चाहिएं । इस तरह की मांग करने वाले लोग वहां पर हैं । वह इस समय नेता बने हुए हैं । हम चाहते हैं कि किस नेतृत्व पर जोर दिया जाए । लोगों पर भरोसा किया जाए । अंधेरे में अगर चुनाव करवाना है तो हम तो इस देश की एकता और अखण्डता के साथ इस तरह का कोई खिलवाड़ करने के पक्ष में नहीं हैं ।

श्री शब्बीर अहमद सलारिया (जम्मू और कश्मीर) : पार्लियामेंट के चुनाव कैसे हुए?

श्री कृष्ण लाल शर्मा : अब इसके बारे में भी यही अनुभव है । अगर पार्लियामेंट के चुनाव के बाद वह अनुभव ठीक या सफल हुआ होता तो शायद हम यह भी चुनाव कराने के लिए सब लोग आगे बढ़ते । उसका जो हुआ आप अच्छी तरह देख लीजिए । आज भी अभी तक कुछ लोग संविधान की शपथ नहीं ले रहे हैं । चुन कर आ गए हैं लेकिन संविधान की शपथ नहीं लेते हैं । अगर यही स्थिति पंजाब में आप असेंबली के चुनाव करा कर पैदा करना चाहते हैं तो मुझे कोई आपत्ति नहीं है ? मैं इससे सहमत हूं कि अगर कोई नाजायज बात हो रही है, अगर किसी के साथ अन्याय हो रहा है, अत्याचार हो रहा है, और अगर इस बारे में काश्मीर में कोई फोर्स बनाई जा रही है, अगर कहीं एट्रोसिटीज गलत हो रहे हैं तो उसकी जांच हो, उसमें मुझे कोई आपत्ति नहीं है । . . . **(व्यवधान)**

श्री हरवेन्द्र सिंह हंसपाल : मैंने भी कहा कि इलेक्शन होने चाहिएं मैंने आप्शन दी थी, लेकिन आप कह रहे हैं इलेक्शन नहीं होने चाहिए । तो आप यह बताइये कि क्या होना चाहिए ?

श्री कृष्ण लाल शर्मा : आप अगर मेरे से यह सवाल पूछेंगे और वह पार्टी मेरे से सवाल पूछेगी जिन्होंने तीन साल तक इलैक्शन नहीं करवाए तो यह सवाल आपका कहां तक जायज है . . . **(व्यवधान)**

श्री हरवेन्द्र सिंह हंसपाल : आपने मेरी स्पीच सुनी, मैंने कहा कि हमने गलतियां की हैं ।

श्री कृष्ण लाल शर्मा : नहीं-नहीं, गलतियां की हैं यह नहीं है आज यहां बैठकर यह कहना बड़ा आसान है, लेकिन जो परिस्थिति होती है उसके मुताबिक सोचना पड़ता

है । . . . (**व्यवधान**) मुझे चुनाव के बारे में यह कहना है . . . (**व्यवधान**)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Sharma, you need not answer him. You can directly say whatever you want to say.

श्री कृष्ण लाल शर्मा : सारी परिस्थितियों को ध्यान में रख कर चुनाव के बारे में विचार करना चाहिए और हमारा यह कहना है कि इस समय जो वहां परिस्थिति है वह चुनाव के अनुकूल नही है । लोग अपनी-अपनी जगह पर जाएं, उनको सुरक्षा प्रदान की जाए, वायु-मण्डल ठीक बने और जो लोग चुनाव में भाग लेना चाहते हैं वे संविधान में अपनी निष्ठा प्रकट करें तब उनको चुनाव में भाग लेने दिया जाए और जो लोग ऐसा नहीं चाहते हैं उनके बारे में हमें दूसरी तरह से सोचना चाहिए ।

मैं एक-दो बातें और जरूर कहूंगा कि इस समय पंजाब में तीन समस्यायें हैं । एक तो आतंकवादियों से निपटना चाहिए और सरकार निपटे । दूसरी बात, माइग्रेंट्स के बारे में है । लोग वहां बेघर हो गए हैं । वे अपने गांवों में नहीं रह सकते, शहरों में आए हैं । शहरों में नहीं रह सकते, कहीं और आ गए हैं । अब उनकी समस्याओं के बारे में सरकार नहीं सोचेगी ? रिहैबिलिटेशन के बारे में बहुत बड़े मुद्दे में बहुत बड़ी राशि रखी गई है । मैं सरकार से यह पूछना चाहूंगा कि उन फैमिलीज में, उन बच्चों को, उन लोगों को सरकार किस तरह से सहायता कर रही है ? इस पर अधिक धनराशि खर्च करनी चाहिए । मुझे बड़ा अफसोस यह कहते हुए है कि यहां दिल्ली में भी पंजाब के कुछ लोग आए हुए हैं और बोट क्लब पर बैठे हैं । कल मुझे रिपोर्ट मिली कि वहां पर एक सांप ने एक बच्चे को डस लिया और वह अस्पताल में है । वह हास्पिटल में है । इस तरह की स्थिति में लोग बैठे हुए हैं । उन पर सरकार खर्चा करने के लिए तैयार नहीं है । ये लोग कोई अपराध कर के नहीं आए बल्कि उनको सरकार की सुरक्षा नहीं मिली, इसलिए पंजाब से बाहर आए हुए हैं । मैं चाहूंगा कि माइग्रेंट्स की जितनी भी समस्याएं हैं, सरकार उन पर पूरा ध्यान दे और वहां उनके लिए पूरा इन्तजाम करे ।

एम्प्लायमेंट स्कीम्स कुछ बननी चाहिए । हम चाहते हैं कि लोगों को रोजगार मिले ताकि नौजवानों का ध्यान दूसरी तरफ हटाएं । उनको रोजगार मिले । रोजगार के बारे में मैं वित्त मंत्री महोदय से कहना चाहूंगा कि क्या कोई बड़ा प्रोजेक्ट या कोई बड़ी स्कीम उनके सामने है ? यदि है तो उसके बारे में कुछ बताएं । पंजाब में रोजगार की दृष्टि से ज्यादा साधन कैसे वह देना चाहते हैं. इस बारे में लोगों को बताने की कोशिश करें ।

फैंसिंग के बारे में मैं और आगे बात नहीं करूंगा । लेकिन एक बात जरूर कहूंगा कि फैंसिंग की बात जो हंसपाल जी ने कही है, मैं उसे दोहराना चाहूंगा कि वहां पर फैंसिंग का काम बड़ी लापरवाही से, बड़ी ढिलाई से चल रहा है । या तो कोई खतरा नहीं है। फैंसिंग सिर्फ टैरेरिस्ट्स के लिए ही नहीं है नार्कोटिक्स की स्मगलिंग हो रही है, सोने की हो रही है और दूसरी चीजों की हो रही है । स्मगलिंग को रोकने के लिए और दूसरी सब बातों को रोकने के लिए वहां पर फैंसिंग होनी चाहिए । फैंसिंग नहीं है, फ्लड लाइट्स नहीं हैं । भारतीय जनता पार्टी का यह मत है और इसी हाउस में राज्य सभा में आज से 4 साल पहले आर्टीकल 204 के अन्दर एक प्रस्ताव हम ने किया था जिसमें सेक्युरिटी बेल्ट सारे इंडोपाक बार्डर पर क्रिएट करने की बात कही थी । उसके ऊपर सरकार गंभीरता से विचार करे क्योंकि

[श्री कृष्ण लाल शर्मा]

हमारी दृष्टि से सेक्यूरिटी बेल्ट के बिना कोई दूसरा रास्ता नहीं है जिससे कि यह स्मगलिंग रुके ।

और एक बात है, पंजाब में हम इस परिस्थिति में बैठे हैं, लेकिन मैं वित्त मंत्री महोदय से पूछना चाहता हूं कि क्या पंजाब में हमारे पास मैचिंग आर्म्स हैं ? जब हमारे पास मैचिंग आर्म्स ही नहीं है तो हम टेरेरिस्ट्स के खिलाफ लड़ाई कैसे लड़ सकते हैं उनके पास साफिस्टीकेटेड आर्म्स हैं, हमारे पास नहीं हैं । और दूसरी बात देखें कि हमारे पास मैचिंग मीडिया भी नहीं है । पाकिस्तान में जो प्रोपेगेंडा पंजाब के बारे में हो रहा है और जो टी.वी. पर उनके जो पावरफुल स्टेशंस वह प्रोजेक्ट कर रहे हैं, हमारी तरफ से उस प्रोपेगेंडा को काउंटर करने के लिए कोई भी स्कीम नहीं है ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : कृपया कनक्लूड कीजिए ।

श्री कृष्ण लाल शर्मा : मैचिंग आर्म्स और मैचिंग इंटेलीजेंस सेट-अप भी नहीं है हमारी इंटेलीजेंस इतनी फेलुअर है कि आज तक जितनी भी घटनाएं हुई हैं उन में टेरेरिस्ट्स ने नान-टार्गिट्स को, डिक्लेअर टार्गिट्स की किलिंग की है, पालिटिकल एक्टीविस्ट्स मारे गए हैं, बड़े-बड़े पालिटिकल नेता मारे गए हैं, जर्नलिस्ट्स मारे गए हैं, वहां पर बड़े-बड़े एमीनेंट लोग मारे गए हैं। लेकिन सरकार ने एक भी जगह पर न उनको पकड़ा है, न उन पर कोई केस चला है। हमारी इंटेलीजेंस हमेशा फेलुअर साबित हुई है । हमने करोड़ों रुपया इन चीजों पर लगाया है, लेकिन एक भी केस ऐसा नहीं है जब हम ने रेड हैंडेड तौर पर किसी टेरेरिस्ट्स को पकड़ा हो या किसी इंसीडेंट को प्रिएम्ट किया हो । इसलिए हम अपनी इंटेलीजेंस को, अपनी मशीनरी को बढ़ाएं। आतंकवाद को रोकें । इसके साथ-साथ मायग्रेंट्स की सारी समस्याओं को हल करें । इलेक्सन के बारे में सभी दलों से सलाह कर के वहां वायुमंडल को ठीक करके इलेक्शन की तरफ कदम बढ़ाएं । इन्हीं शब्दों के साथ आपने मुझे समय दिया आपका बहुत-बहुत धन्यवाद ।

डा. अबरार अहमद खान (राजस्थान) : थैंक यू उपसभाध्यक्ष महोदय । उपाध्यक्ष महोदय, राष्ट्र महान होता है, कोई भी राज महान नहीं होता। राष्ट्र का महत्व है, किसी राज का महत्व नहीं है । राज आता-जाता है राष्ट्र में एकता की आवश्यकता है। चाहे राज करने वाले एक हों या न हों, लेकिन राष्ट्र का एक होना नितांत आवश्यक है । मैं इस सिद्धांत को मान्य करता हूं और यह भी सही है कि किसी भी प्रदेश या किसी भी स्थान पर यदि पंजाब जैसा अनिश्चितता का वातावरण हो, आतंकवाद की स्थिति पैदा हो जाये तो यह अपने आप नहीं होता । इस में कोई दो राय नहीं है कि कहीं-न-कहीं किसी रीति-नीति में, किसी सिद्धांत में, किसी प्लानिंग में, किसी कार्यक्रम में कोई-न-कोई कमी रहती है, तब जाकर ऐसी स्थिति रहती है । मैं हंसपाल जी से पूरी तरह सहमत हूं कि इस प्रकार की स्थिति में हम यह नहीं मान सकते कि कुछ हमारी गलतियां न रही हों। यह सही है कि इसके अंदर कुछ हमारी और हमारी पार्टी की भी गलती रही है और उसी का परिणाम है कि आज हम इधर बैठे हुए हैं । इस बात को कहना कि आपने क्या किया या क्या नहीं किया ? इस बारे में बिल्कुल हंसपाल जी ने सही कहा कि कुछ गल्तियां रही हैं । लेकिन महोदय, आज जो स्थिति बनी है, अगर नवम्बर, 1989 की स्थिति और आज की स्थिति को देखें तो हमें यह स्वीकारने में किसी को कोई हर्ज नहीं होना चाहिए कि नवम्बर, 1989 और आज

की स्थिति में बहुत बड़ा अंतर हो गया है। किसी भी सच्चाई को देखने से या दर्पण में अपने चेहरे को देखने से कोई नकारता है तो वह अपने आपको धोखा देता है, किसी और को नहीं देता है।

[उपसभाध्यक्ष (श्री एम. ए. बेबी) पीठासीन हुए]

उपसभाध्यक्ष महोदय, सत्ता पक्ष में जो साथी बैठे हैं और जो समर्थन दल के साथी बैठे हैं, वे अपने दिल पर हाथ रख कर देखें और सोचें कि नवम्बर, 1989 के चुनाव के समय जो पंजाब की स्थिति थी और जो आज पंजाब की स्थिति है, चाहे वे मुंह न खोलें, शब्दों से अपनी अभिव्यक्ति न करें, लेकिन वे इस बात को नहीं नकार सकते कि आज वहां आतंकवादी गतिविधियां, टेरोरिस्ट एक्टिविटीज बहुत बड़ी है। मैं इस बात के लिए गृह मंत्री मुफ्ती मोहम्मद सईद साहब को बधाई जरूर दूंगा कि उन्होंने 10 जुलाई को चंडीगढ़ में खुद इस बात को स्वीकार किया कि हां, इन पिछले आठ महीनों के अंदर वहां काफी आतंकवादी गतिविधियां, उपाय करने के बावजूद भी, बढ़ी हैं तो कोई भी सच्चाई को स्वीकार करना गलत नहीं है, सच्चाई को स्वीकार करने से हम वास्तव में उस समस्या के समाधान में आगे बढ़ सकते हैं।

उपसभाध्यक्ष महोदय, माह नवम्बर में जब लोकसभा के चुनाव हुए तो उस समय पंजाब के 240 थानों में मात्र 66 थानों के अंदर आतंकवादी गतिविधियां बची हुई थीं, 12 जिलों में से वहां मात्र 3 जिलों के अंदर आतंकवादी गतिविधियां बची थीं, जो कि रिकार्ड में मौजूद है। आज जो वहां स्थिति बनी है, उससे आम आदमी प्रभावित हुआ है। मैं पहले के बारे में एक बात अवश्य कहना चाहूंगा कि पहले इतना सब कुछ होने के बाद भी पंजाब का किसान उससे प्रभावित नहीं हुआ था, पंजाब की उत्पादकता पर प्रभाव नहीं पड़ा था, पंजाब की कृषि उससे प्रभावित नहीं हुई थी। अगर आप उस समय के आंकड़ों को उठाकर देखें तो आप पाएंगे कि जो कृषि पैदावार की वहां विकास-दर थी, जो औद्योगिक उत्पादकता थी, वह वास्तव में लगातार सतत् बढ़ रही थी, लेकिन मुझे बड़े दुख के साथ यह कहना पड़ रहा है कि आज यह चीजें भी वहां प्रभावित हुई हैं, आज वहां का औद्योगिक विकास, वहां का उत्पादन, वहां का किसान, यह सब चीजें उनसे प्रभावित हो गई हैं। तो इस विषय में हमें बहुत संजीदगी से सोचना चाहिए।

उपसभाध्यक्ष महोदय, जब चुनाव के बाद श्री विश्वनाथ प्रताप सिंह जी प्रधानमन्त्री बने, वे पंजाब गए और 400--500 किलोमीटर खुली जीप में चले, जो भाषण उन्होंने वहां दिए, उससे वास्तव में लोगों में काफी उम्मीद बन गई थी, मैं किसी राजनीतिक भावना से प्रेरित होकर नहीं कह रहा हूं लेकिन जो उन्होंने वहां जाकर बात कही, जिस प्रकार बिल्कुल एक निडरता के साथ खुली जीप में गए तो लोगों में यह उम्मीद जागी थी कि शायद आतंकवाद का अंत हो जाएगा और बुरे दिन टल जाएंगे। मगर मुझे दुख के साथ कहना पड़ रहा है कि उन सब बातों से लोगों की उम्मीदें तो बहुत जागीं, लेकिन जिन परिणामों की लोग अपेक्षा कर रहे थे, वे परिणाम सामने नहीं आ पाए हैं। इसका एक बहुत बड़ा कारण मैं यह मानता हूं कि उसके अंदर प्रधानमंत्री, गृह मंत्री, गृह राज्य मंत्री, और राज्यपाल में कोई मतैक्य नहीं है। इनके वक्तव्य में, इनकी विचारधारा में, इनके कार्य करने के तरीके में एक भाव नहीं है। प्रधानमंत्री जी कुछ बात कहते हैं, गृह मंत्री जी कुछ बात कहते हैं, गृह-राज्यमंत्री जी कुछ बात कहते हैं और राज्यपाल महोदय कुछ कहते हैं। इस संबंध में, बताना चाहूंगा कि पटना के अंदर गृह-राज्यमंत्री सुबोध कांत जी ने कहा कि हमने एक ऐसा फार्मूला तैयार कर लिया है कि तीन महीने के अंदर

[डा. अबरार अहमद खान]

बिल्कुल शांति हो जाएगी, यह बात उन्होंने 29 जून को पटना में कही और कहा कि अक्तूबर तक हम चुनाव करा देंगे। आज तीन महीने ...(व्यवधान)... तीन महीने नहीं हुए, लेकिन जो कुछ सामने है, उससे लगता है कि एक महीने के अंदर हो जाएगा? यह आप भी देख सकते हैं, मैं भी देख सकता हूं। इतनी दूरदृष्टि तो हम रखते हैं और मैं समझता हूं कि इस अपर हाउस में बैठने वाला हरेक सदस्य अंदाजा लगा सकता है कि जब हम दो महीने में इतना बढ़े हैं तो एक महीने में कितना बढ़ सकते हैं, क्या हम चुनाव की स्थिति तक पहुंच सकते हैं। महोदय, ठीक इसके विपरीत उसी दिन वहां के राज्यपाल, जो पहले इस माननीय सदन के सदस्य रहे हैं, विरेन्द्र वर्मा जी, उन्होंने गुरदासपुर के एक सीमांत गांव के अंदर दौरा करते समय कहा कि नहीं, जब तक यहां की स्थिति ठीक नहीं होती, तब तक चुनाव कराना संभव नहीं होगा और नवम्बर तक चुनाव नहीं हो पाएगा और मैंने अभी आपको बताया कि माननीय गृह मंत्री जी, मुफ्ती मोहम्मद सईद के बारे में मैंने कहा कि 10 जुलाई को उन्होंने खुद स्वीकार किया कि हालात सुधरने की बजाय बिगड़ते जा रहे हैं। चाहे चुनाव के संबंध में हो, चाहे हालात के संबंध में हो, अलग-अलग विचारधारा, अलग-अलग प्रैस स्टेटमेंट और वक्तव्य हैं। तो उनको देखकर के ऐसा लगता है कि जो तालमेल या सामंजस्य होना चाहिए या किसी भी समस्या के समाधान के लिए जिस प्रकार का मतैक्य बनाकर के उपाय होने चाहिए, वह बिल्कुल नहीं रहा है और उससे जो लाभ पहुंचने चाहिएं, वे नहीं पहुंच रहे हैं।

अभी 1984 के दंगों की बात यहां आई है। उपसभाध्यक्ष जी, कहीं भी अगर मानवता की हत्या होती है, कहीं भी अगर नरसंहार होता है तो मैं और मेरी पार्टी पूरी तरह से इसके लिए सख्त विरोध करते हैं और 1984 में जो कुछ भी हुआ, उस समय श्रीमती इंदिरा गांधी जी की लाश एक तरफ पड़ी हुई थी और उस समय शपथ लेने के बाद श्री राजीव गांधी उस लाश को छोड़कर के दिल्ली की गलियों और सड़कों पर जाने वाले थे उन दंगों को रोकने के लिए, शांति स्थापित करने के लिए। तो इस बात को अगर किसी राजनीतिक रूप से प्रेरित होकर कहा जाता है तो वह बिल्कुल गलत है, वह राजनीतिक लाभ लेने वाली बात है। कोई पार्टी यह नहीं चाहती, कांग्रेस पार्टी यह नही चाहती, उसके नेता यह नहीं चाहते कि किसी आदमी ने अगर इस प्रकार का जघन्य अपराध किया है तो उसको संरक्षण दिया जाए या उसको बचाया जाए। हर संभव यह प्रयास रहता है कि कोई भी अगर अपराधी है तो उसको सजा मिलनी ही चाहिए। तो 1984 के दंगों की बात को बार-बार रिपीट करके इस तरह से बोलने से तो लगता है कि मान लीजिए कि उसके लिए अपराधी कोई कांग्रेस पार्टी है यह बिल्कुल गलत बात है। इन दंगों के खिलाफ आवाज उठाने वाला अगर कोई सबसे पहला व्यक्ति था तो वह उस समय के प्रधानमन्त्री श्री राजीव गांधी थे। सबसे पहले गलियों और सड़कों पर शांति के लिए जाने वाले थे, तो वे राजीव गांधी थे। हां, मैं इस चीज से इंकार नहीं करता कि कुछ लोग इस प्रकार के होते हैं कि इस प्रकार के दंगा-फसाद में अपने वेस्टेड इंटरेस्ट या व्यक्तिगत लाभ के दृष्टिकोण से उसके अंदर सन्निहित रहते हैं और हो सकता है कि इस समय कुछ राजनीतिक लोग भी इस प्रकार के हों और आज ... (व्यवधान)...

श्री चतुरानन मिश्र : अगर आप इजाजत दें तो एक बात मैं पूछूं। यह बात उस समय कहना कि जब बड़ा पेड़ गिरता है तो धरती पर होता ही है हंगामा। जब इंदिरा जी का मर्डर हुआ तो उस वक्त यह बात कहने से तो उत्तेजित हो जाते हैं, इसके बारे में आपको क्या कहना है?

डा. अबरार अहमद खान : माननीय मिश्र जी, इंदिरा जी का मर्डर हुआ, वह तस्वीर देश के सामने आई। उससे कौन लोग उत्तेजित हुए ? अगर आपके और मेरे घर में भी इस प्रकार की नृशंस हत्या कर दी जाए या मेरी मां की या मेरे बाप की हत्या कर दी जाए तो हो सकता है कि मैं उससे उत्तेजित न होऊं, संयम बरतूं, लेकिन यह संभव नहीं है कि मेरे पड़ोसी, मेरे भाई, मेरे रिश्तेदार या मेरे मिलने-जुलने वाले या जिनकी भी उनसे सद्भावना है, वे भी उतने ही नियंत्रण में रह सकें। मानसिक संतुलन हो सकता है कोई आदमी खो दे। . . . (व्यवधान) . . .

श्री चतुरानन मिश्र : मेरा कहना है कि उस आग लगने के वक्त में भी यह बोलना चाहिए? आप दो-तीन बरस बाद . . . (**व्यवधान**) . .

डा. अबरार अहमद खान : शायद आपने मेरी पूरी बात नहीं सुनी। जिस समय ये दंगे और झगड़े हुए, राजीव गांधी खुद यहां दिल्ली की गलियों में अंदर उस झगड़े को दंगे को रोकने के लिए गए। लाश को छोड़कर वह खुद दंगाग्रस्त क्षेत्रों में गए और उन्होंने अपील की। सिकन्दर बख्त जी यहां बैठे हैं, दिल्ली के रहने वाले हैं, मैं तो उस समय दिल्ली में नहीं था, मैंने अखबारों में पढ़ा, उन्होंने अपील की। आप इस बात को नकार नहीं सकते कि राजीव गांधी जी ने 1984 के दंगों के अंदर अपनी मां की लाश पड़ी होने के बावजूद यहां की गलियों और सड़कों में जाकर उन दंगों को क्रिटिसाइज किया और दंगों को रोकने के लिए लोगों में अपील की। इस बात से आप इंकार नहीं कर सकते। . . . (**व्यवधान**) . . .

श्री चतुरानन मिश्र : हमने पूछा कुछ आपने जवाब दिया कुछ।

डा. अबरार अहमद खान : उपसभाध्यक्ष महोदय, तो मैं यह कह रहा था कि सरकार ने जिस तरह की उम्मीद लोगों के अंदर जगाई चुनाव के बाद तो उन्हें उसके अनुरूप लोगों की आशाओं को अगर पूरा नहीं, आधा, आधा नहीं, चौथाई, चौथाई नहीं तो दो या चार प्रतिशत तक तो पूरा करना ही चाहिए। अभी अमृतसर के अंदर 22 जुलाई को गृह राज्य मंत्री सुबोध कान्त जी ने कहा कि पंजाब के अंदर हम एक योजना लागू करने जा रहे हैं और उससे यहां की काफी समस्याओं का निराकरण हो जायेगा। उस योजना का नाम था--"आपकी सरकार आपके द्वार"। 'आपकी सरकार आपके द्वार' योजना का उन्होंने जिक्र किया और उसके अंदर जिस प्रकार उन्होंने लम्बी-लम्बी और बड़ी-बड़ी बातें कीं अगस्त माह निकल गया, सितम्बर चल रहा है लेकिन मुझे नहीं लगता कि उसमें किसी प्रकार का कोई कार्य वहां हुआ हो। तो जब सरकार के जिम्मेदार लोग, प्रभारी मंत्री, गृह मंत्री वहां जाकर के कोई बात करें, किसी बात की घोषणा करें और वह बिल्कुल पूरी न हो तो फिर वह इस सरकार से कैसे उम्मीद वाबस्ता रख सकती है, कैसे उसके अनुरूप चल सकती है। तो मेरा तो बात कहने का आपसे मात्र इतना आग्रह है कि सरकार जो कहे उसमें से किसी हद तक तो पूरा करे ताकि लोगों को एक उम्मीद बनी रहे कि यह सरकार हमारे लिये कुछ कर सकती है, हमारे भले के लिए कुछ कर सकती है, हमारी समस्याओं का निराकरण कर सकती है।

उपसभाध्यक्ष (श्री एम. ए. बेबी) नाउ प्लीज कंक्लूड।

डा. अबरार अहमद खान : एक बात बहुत जोरों से कही गयी--राजनीतिक प्रक्रिया होने के बारे में। लोग सुनते-सुनते परेशान हो गये, सुनते-सुनते हैरान हो गये हैं कि वह कौन समय आयेगा या कौन-सा तरीका होगा जिससे वह राजनीतिक प्रक्रिया प्रारम्भ होगी और पंजाब में इस प्रकार जो समस्या है या इस प्रकार जो शासन है उसका अंत हो सकेगा। लेकिन उस राजनीतिक प्रक्रिया का भी यह नहीं

[डा. अबरार अहमद खान]

लगता कि कौन सा सिर प्रारम्भ होने का है और कौन सा सिर समाप्त होने का है ? जब प्रारम्भ हो तब कोई समझेगा कि समाप्त हो। लेकिन राजनीतिक प्रक्रिया प्रारम्भ होने का वहां किसी प्रकार का कोई अभी सिलसिला नहीं दीखता है ।

अभी हंसपाल जी और उससे पहले एक दूसरे माननीय सदस्य भी कह रहे थे कि पंजाब के अन्दर फैंसिंग तार जो पाकिस्तान की सीमा है, उसमें लगाने के संबंध में । माननीय उपसभाध्यक्ष महोदय, मैं यह कहना चाहता हूं कि यह इतनी महत्वपूर्ण बात अगर इस रूप में कहें कि 500 किलोमीटर से ज्यादा की वहां की जो सीमा है जो पाकिस्तान से लगी हुई है, लेकिन मात्र 120 किलोमीटर में तार लगे हैं तो वह इतनी महत्वपूर्ण नहीं होगी जितनी महत्वपूर्ण यह बात दर्शाती है कि उससे उनकी प्राथमिकता पंजाब के अन्दर क्या है ? आज जो पंजाब और कश्मीर यह दो प्रान्त हैं और इनके अन्दर जो भी कुछ हो रहा है, जैसा मैंने सबसे पहले कहा कि राज्य करने वालों में चाहे एकता न हो पर देश की एकता जरूरी है, राष्ट्र की एकता जरूरी है। तो पंजाब और कश्मीर के अन्दर जो हालात हैं उसको देखते हुए राज्य को एक रखने के लिए इन पर सबसे पहले प्राथमिकता निर्धारित होना और सर्वप्रथम कार्य इनके लिए करना नितान्त आवश्यक है। इस संबंध में, मैं भी माननीय वित्त मन्त्री जी से आग्रह करूंगा कि इस बिल के माध्यम से या और किसी माध्यम से जितने पैसे की आवश्यकता हो वहां पैसा दें, क्योंकि इसमें कोई दो राय नहीं है, पंजाब के अन्दर जो हथियार गए हैं, पंजाब के अन्दर जो गतिविधियां होती हैं उसमें काफी कुछ हाथ पाकिस्तान का है और वहां से लोग आते हैं ।

अंतिम प्वाइन्ट, मैं यह कहना चाहूंगा कि पंजाब में ब्लू-स्टार आपरेशन जब हुआ तो उस समय की हमारी स्वर्गीया प्रधानमन्त्री श्रीमती इंदिरा गांधी उसके परिणाम जानती थी कि पंजाब में जिस प्रकार की गतिविधियां हो रही हैं, स्वर्ण मंदिर में जिस प्रकार से हथियारों का और आतंकवादियों का जखीरा जम गया है अगर मैंने उनको निकालने का प्रयास किया तो उसमें मुझे अपने प्राणों को भी त्यागना पड़ सकता है । लेकिन राष्ट्र की एकता के लिए, देश की एकता के लिए उन्होंने यह सब जानते हुए कि ऐसा करने पर मेरे प्राण जा सकते हैं तो भी उन्होंने ब्लू-स्टार आपरेशन किया और वह हथियारों तथा आतंकवादियों के जखीरे को उन्होंने वहां से खत्म किया । लेकिन उपसभाध्यक्ष महोदय, मुझे दुख उस दिन हुआ जिस दिन इसी सदन के सदस्य वीरेन्द्र वर्मा जी वहां राज्यपाल बनकर गए और उन्होंने उस ब्लू-स्टार आपरेशन के लिए क्षमा याचना की । जिस राष्ट्र और देश को बचाने के लिए श्रीमती इंदिरा जी ने अपनी जान की कुर्बानी दे दी, अपने प्राणों की परवाह न करते हुए उस आतंकवाद से लड़ीं, उन आतंकवादियों से संघर्ष किया और उसके बदले में उन्हें अपना बलिदान देना पड़ा । ऐसे कार्य के लिए अगर कोई क्षमा याचना करता है या यह कहता है कि वह कार्य गलत है तो मैं इस बात को बहुत धिक्कारणीय मानता हूं । मैं अगर हर चीज का जवाब देने लगा तो आप बार-बार घंटी बजा रहे हैं . . . **(व्यवधान)**

उपसभाध्यक्ष महोदय, मैं आपके माध्यम से इस चीज की निन्दा करता हूं कि जिस कार्य के लिए देश की प्रधानमन्त्री को अपनी जान देनी पड़ी हो और देश की अखण्डता के लिए, देश की एकता के लिए, देश की रक्षा के लिए जिन्होंने ब्लू-स्टार आपरेशन जैसी कार्यवाही करके उस पवित्र स्थान को खाली कराया हो, उसके संबंध में अगर कोई प्रशासक या राज्यपाल क्षमा मांगता है या यह कहता है कि वह

कार्य गलत है तो वह बहुत ही निन्दनीय है। मैं सदन का ज्यादा समय न लेते हुए आपको धन्यवाद देना चाहता हूं कि आपने मुझे बोलने का अवसर दिया।

SHRI E. BALANANDAN : Sir, today this Bill has to be discussed. We could not complete the process of democratic elections in Punjab as earlier thought of. We thought, while extending the President's rule in Punjab last time, that we can complete the process of election in as short a time as possible. But now we find that we could not do it. And also we find that within a short span of time, by November, also we cannot go in for elections. Many friends spoke here that democratic process should be started. They are correct in saying that. But, what is the situation today in Punjab? In today's Punjab terrorism is on the increase. Day and night more and more people are being killed. I was surprised to hear the speech of my friend, Shri Morarka, saying that a political process is the only solution. He is correct in saying that. And for that he sought in Mann a man to be political leader of Punjab. I shall quote, with your permission, what he has said in Resolution of their party on August 28th. They passed a Resolution in their Executive meeting. Mr Mann's party met. What is the Resolution? In the Resolution he said that election should not be held in Punjab under the auspices of the Government of India or the Government of Punjab but it should be held under the U.N. auspices and the Sikhs should be given a separate State. This is the demand made by him in the August 28th Resolution. So he is not bothered about the Indian Constitution or democratic process within the Constitution. And that Mann is the man my friend finds as the big leader. I do not think it is correct. And I do not know whether this is the line of the National Front political party as their Government line. However, we are completely opposed to that line.

Then, coming to other points, the National Front Government has taken certain steps. And that is correct, Sir.

Firstly, they have repealed the 59th Amendment Act. The step to restore democracy in Punjab State was a correct step. Secondly, Special Courts were set up to try the accused in the 1984 Delhi riots. That was also a correct step. All the Army deserters have been released. Nobody is in jail now. The pension to the widows or the Delhi riot victims was increased. These four steps were in the correct direction. They are not sufficient. However, they are in the correct direction. In spite of this, other political process has not been taken by the Government seriously.

What was the Accord? It was a political solution for solving the problem of Punjab. During Mr. Rajiv Gandhi's rule, an Accord was signed and elections were conducted in Punjab on the basis of that Accord. In spite of the opposition of some terrorists to that Accord, the people of Punjab accepted the framework of the Accord for finding out a political solution to the Punjab problem. I do not want to go into history. The Government which signed the Accord could not take steps to see that it was implemented. It was a tested Accord. Therefore, we think that a political solution can be found out only within the framework of that tested Rajiv-Longowal Accord. That is to be tried.

Sir, you will find that the terrorists are not leaving even the women. On 25th August, in Gurdaspur District, Shrimati Dhanpat Kaur, aged 40 years, and her 17-year old son had been shot dead. Her crime was that she was a CPM activist and she was the leader of Mahila Samiti in Punjab. She has been shot dead by the terrorists. I do not know why people are being shot dead by the terrorists. The Terrorists don't differenciate between man, woman, this and that. They kill everybody. They are having guns in their hands and they are killing. They are being encouraged by the Pakistanis. Pakistani-trained terrorists are coming in large numbers. The sealing of the border has not stopped these trained people coming from Pakistan, killing people and going around merrily.

Another things that I want to bring to the notice of the Government is that the American Ambassador goes there on tour. He goes to Amritsar and receives

[SHRI E. BALANANDAN]

memoranda. In those memoranda people are requesting him that democracy should be restored in Punjab. How is it that the American Ambassador is going to Punjab and receiving memoranda for restoration of democracy in India? This is our country. This is not the United States. This is being done in India, in our country.

Another important thing that I want to bring to the notice of the Government is that there are complaints that the police atrocities are increasing day by day. That should be checked. My friend, Mr. Aurora, correctly complained that Police atrocities go unchecked. Secondly, extortion of money is being done by both, on one side by the Police and on the other side by the terrorists. Therefore, the people of Punjab have to pay through their nose if they want to live in Punjab villages. Hindus are coming out of Punjab in a big way. Nobody is safe there. The first thing that the Government should do is to ensure the safety of the people. How can the Poilce machinery ensure safety there? No. They alone cannot. The Police should take their steps. I do not know whether the Director-General of Police is good or bad. But the things are not going good under his guidance. I must say that it is not a question of one party or another party. It is the question of our nation. Therefore, all the political parties working in Punjab must join together, rally the people and give confidence to the people. I want the Government to take unilateral steps for a political solution. As Mr. Aurora and Mr. Hanspal said, Chandigarh should go to Punjab. There should not be any water problem. As promised, the water problem should be solved.

The Government of India should unilaterally declare that they will implement the Rajiv-Longowal Accord. With this, all the political parties there in Punjab who are interested in the unity of the country must join together, and a big mass movement should be unleashed. There are people who are not cowed-down by the terrorists in Punjab. We have seen 50.000 and 60,000 people joining in public rallies. A few days back, 25,000 people came to the Boat Club and held a rally. What does it show? It shows that Punjab people, Hindus and Sikhs, join together. If they are properly guided, if all the political parties who want to find a solution to the Punjab problem unitedly move, the tradition of the Punjab people can be roused. They were anti-imperialists. They fought for the nation just like one man. The Hindus and the Sikhs stood together and fought. Therefore, their patriotism should be kindled. The Pakistani agents aided by the American imperialism and some misguided politicians like Mr. Mann who want to divide the country, should not be allowed. Therefore, the Government should take steps to see that all the political parties are mobilised around the Rajiv-Longowal Accord, and it should be implemented by the Government unilaterally. And an all party movement, a joint political movement should be started in Punjab. And the democratic process should also start through elections there. But I don't think elections can be conducted before November. Therefore, another step will also be necessary to extend the President's Rule in Punjab. This is the only solution I find. With these words, I conclude.

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Respected Vice-Chairman, Sir, we have discussed this subject....

AN HON. MEMBER: Speak in Telugu.

DR. NARREDDY THULASI REDDY: Next time. Sir, we have discussed this particular subject, the Punjab problem so many times in this august House. So far we could not find any solution for this. It has become an old medicine, in an old bottle with an old label. It has become a routine process. It has become a repetition. Though the issue is very serious and important I do not like to eat away the time of the august House, I do not like to tax the brains of the Members. So, my speech will be precise and concise.

Sir, first of all, I would like to congratulate the farmers of Punjab for their magnificent contribution in the production of foodgrains. Then, Sir, my first submission is that the Punjab problem

is a social, political and emotional problem. So, it is a multi-dimensional problem. So, the solution should be in a multi-pronged approach. The second thing is, let us not blame each other. The other side may say this side is responsible and this side may say that the other side is responsible for the present problem in Punjab. But these things, will not help in solving the problem. So, let us not blame each other. The third point is that at present, in Punjab, religion is mixed with politics. This is a major obstacle in solving the Punjab problem. So, first of all, let us all start to separate religion from politics. The fourth submission is that the Government, at any cost, should not yield to the terrorists and anti-nationals Secular forces should be encouraged, and the terrorists and the anti-nationals should be isolated. Sir, the fifth submission is that in the recent press reports, it is reported that the American Ambassador has toured some rural areas in Punjab and that he has met some of the terrorist organisations.

This is a serious matter. The Government should take note of this point.

Sixthly, I heartily welcome the proposter tour of Punjab by the Hon. Prime Minister. I would request all the political parties to participate in the tour of the Hon. Prime Minister.

Seventhly, I am in favour of sending a Parliamentary delegation to tour the rural areas in Punjab.

Eighthly, I am in full agreement with Hon. Auroraji that we have committed a Himalayan blunder in not holding the elections. We have missed the opportunity. This has made the position worse.

This brings me to my final point that the political process must start. The people of Punjab should have their own Government. Elections should be held as early as possible. These are my suggestions. Thank you.

SHRI V. NARAYANASAMY (Pondicherry) : Mr. Vice-Chairman, Sir thank you for giving me this opportunity to speak on the Punjab Appropriation (No. 2) Bill. I support the Bill because it contains two things. One is in regard to the security of the State and the other is in regard to the developmental activities to be carried on in the State of Punjab.

The situation which has been prevailing in Punjab for the last more than five years is a matter of great tragedy. The misguided youth have taken to guns to have the problem solved. They are mainly Pakistanis who are indulging in terrorism and the younger generation which has had no employment opportunities has been lured by the Pakistan Government into terrorism, telling them all kinds of stories about what is going on in Punjab. But the Government has failed to tell the people of Punjab, specially, the younger generation, that the State Government, the Central Government, is committed to undertake developmental activities in Punjab, establish more projects there, which will create more employment opportunities for the younger generation.

Moreover, the mistake of not holding Assembly elections, at the appropriate time, has added fuel to the fire. I do not want to blame this party or the other. I am not blaming one party or the other. But my point is, we have to resort to the political process when we want to solve the problem of any State. Sir, the people of Punjab by and large, are peace-loving. If we go through the statistics, you will find that only 2–3 per cent of the people have become militants and they have taken to guns to have the problem solved. In spite of the efforts made by the Central Government, by the previous Government, and bringing about the Rajiv-Longowal Accord, it could not materialise because of the tough stand taken by the respective Governments in power at that time.

We have great respect for the people who are living in Punjab. The elders have sacrificed their lives for national unity and integrity. We should keep this in view when we approach the problem. I find here that there is a vacuum in the National Front Government's attitude towards solving the Punjab problem.

[SHRI V. NARAYANASAMY]

The Central Government does not have any policy to solve the present Punjab crisis. They have not attempted to talk to the militant group. They are putting pre-conditions. The younger generation, the people there wanted to achieve certain objectives. They have been misguided. The Government should take a firm stand and at the same time they should attempt to talk to the militants, give them the right direction so that they can also join the mainstream. When the National Front Government came to power, instead of taking steps, they are imposing pre-conditions. The result is that the militants are continuing their activities, lives of innocent people, villagers and farmers are being lost in Punjab.

The attitude of this Government in changing the Governors frequently is deplorable. The former Governor, Shri Nirmal Mukherji, was doing a good job. All of a sudden, for the reasons best known to them, he has been removed and another political person has been appointed. You know pretty well that the present Governor was a very senior member of this House. I have got great respect for him, but his approach to the problem is not satisfactory. While reviewing the law and order situation in Punjab he made a sarcastic remark in a meeting against the police administration in Punjab to which no police officer will agree. There can be excesses here and there by the police force, but for that the entire police administration should not be branded. We have to see the circumstances in which they have been working there. How many police officers have been killed while curbing the militancy in that State ? The Director General of Police had to walk out of the meeting in protest against the remarks made by the present Governor of Punjab. It is a sorry state of affairs. When the present Governor took oath, he said that his first task would be to keep all the communities together in Punjab. He also said that he will hold early elections there. From the very first day of coming to power the National Front Government has been giving assurances to the people that they will hold early elections in Punjab. Though it is a minority Government at the Centre, they should be firm in their commitment. But they came to the Parliament for extension of President's rule for one year. They got six month's extension because of the pressure from the Congress party. Now I ask Shri Kamal Morarka, is there any sign of holding elections in Punjab? The Finance Minister is sitting here. He also said last time that they will hold elections in Punjab as early as possible. He had been vocal when he was sitting on the opposition side. He spoke on several occasions on Punjab in and outside Parliament. He wanted that there should be a solution for Punjab problem. But the manner in which this Government is going to solve the Punjab problem, I do not see any light of the day because this Government has no direction, no policy. This Government has not taken all the political parties into confidence to solve the Punjab issue. Even the Governor's calling a meeting of all parties in Chandigarh in the month of June did not evoke any response. All the Akali leaders boycotted the meeting. Only a few persons attended the meeting and resolutions were passed. In the resolution also, strong wording was not used for the purpose of curbing terrorism there. Moreover, at the Central level what the Prime Minister is doing. The Prime Minister of this country went to Amritsar. He went in an open jeep and gave a declaration to the people of the country and the people of Punjab that he wanted to solve the Punjab problem, he had an open mind and he would like to talk to all the groups. Then after six months, he goes once again to Punjab and says that he would like to go on a padyatra through the entire State of Punjab. That is all that the Prime Minister did. The Prime Minister did not convene an all-party meeting after the extension of the President's rule in Punjab. The political parties were not taken into confidence. Various political leaders have not been called for discussion. That being the case, I would like to know from the Finance Minister — because we did not have the opportunity to discuss the issue of Punjab with him, now he is here and he has to answer us — whether this Government is prepared to hold elections in Punjab, as agreed to by them. BJP leaders have said that the atmosphere is not conducive for holding elections. I would like to pose a simple question. When we were in power at the Centre, elections for Parliament were held. There were no complaints about rigging or any

other activities by the extremist groups ... orms and regulations. That ... dation, why would they not hold elections now, why not the people of Punjab be taken into confidence, why not an elected government be given the responsibility of solving the Punjab issue? I would like to urge upon the Finance Minister and request him to tell this House whether they are prepared to hold early elections in Punjab, as agreed to by them.

Sir, I will finish with only two more sentences about the problem of migrants. Even today, people are going out of Punjab, especially the Hindus. They are going to Haryana and also some of them are in Delhi. In fact, for the past two months or so, the persons who have migrated from Punjab are there at the Boat Club. Government has not aken care of them. They have not been lodged in any refugee camps.

PROF. MADHU DANDAVATE: Leave something for Mr. Ahluwalia.

SHRI V. NARAYANASAMY: Why are you recommending his case to me?

SHRI MENTAY PADMANABHAM: He is the only spokesman of the Congress.

SHRI V. NARAYANASAMY: You have several spokesmen in your party, we know.

Therefore, I would like to say that the problem of the migrants has to be taken care of. We are very happy with the amount that has been provided for the purpose of development of Punjab. I am one with the Finance Minister on this issue and I want the Finance Minister to bring the people of Punjab into the national mainstream by holding early elections.

With these words, I conclude.

श्री चतुरानन मिश्र : उपसभाध्यक्ष महोदय, हालत ऐसी है कि पंजाब के बजट को यहां रखा गया है लेकिन बजट पर कौन डिसक्शन करे, सब पंजाब की राजनीति पर डिसकशन करना चाहते हैं क्योंकि सब के दिमाग में वही बात है। इसलिए जहां तक वित्त मंत्री का ताल्लुक है, बजट तो पास हो ही गया है लेकिन जहां हम सब फेस कर रहे हैं वह है ... पोलिटिक्स सिचुयेशन। जो उधर जो लोग बैठे हुए हैं बहुत दिन तक उन्होंने राज किया है वह तो फेस कर गये इधर आप लोग भी फेस कर गये हैं और हम भी उसी में शामिल हैं। यही नीति पंजाब के बारे में है। इसलिए कोई बना बनाया फार्मूला नहीं है जिससे पंजाब का सवाल हल हो। मेरी यह धारणा है, मैं स्पष्ट कह देना चाहता हूं कि जब धार्मिक अन्धवाद से आदमी ग्रसित हो जाता है तब हमारे आपके जैसे साधारण आदमी को कौन कहेगा, महात्मा गांधी भी इस देश को दो टुकड़े होने से नहीं बचा सके।

गांधी जी जैसे व्यक्तित्व तो अब कोई नहीं है, नेहरू जी जैसे व्यक्तित्व नहीं हैं। लेकिन उन्हीं के वक्त में रिलीजियस फनैटिसिज्म के कारण इस देश का विभाजन हो गया। पंजाब के लोगों का इतिहास बहुत सुन्दर है। आजादी की लड़ाई में बहुत हिस्सा लिया। सब बातें सही हैं, गेहूं भी बहुत उपजाते हैं, लम्बाई चौड़ाई सब दुरूस्त है लेकिन यह बात भी सच है कि वे रिलीजियस फनैटिसिज्म के शिकार हो गये हैं ... (व्यवधान)... देखिए सारा किसी को कोई नहीं कहता है लेकिन बहुत बड़ा हिस्सा नहीं है। कैसे होता है? इतने टेरोरिस्टों को कौन जगह देता है? यह बात ठीक है पुलिस अगर जोर जुल्म करती है। जैसी पुलिस है वह सब जानते हैं।

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार) : सत्ता में जो भी बैठता है वह डरपोक है। उसको करेज नहीं है।

श्री चतुरानन मिश्र : करेज है कि नहीं यह तो आप भी वहां ही थे, आपकी भी करेज इवेपोरेट हो गयी, इधर भी यही हाल है। जो हम सिपाही भेजेंगे वे ही बहादुर होंगे। यहां तो हम भाषण में बहादुर होंगे। तो जो वहां जाता है उसको अत्याचार करने के अलावा और रास्ता है तो उनको वह बता दीजिए। अभी क्या स्थिति है? हमारे जनरल अरोड़ा नहीं हैं, हमारे मोरारका जी

[श्री चतुरानन मिश्र]

भी नहीं है। सच्चाई यह है कि पंजाब के अन्दर कोई भी पोलिटिकल पार्टी बिना पुलिस संरक्षण के कहीं नहीं जा सकती है। तमाम नेता लोगों ने सिक्योरिटी ले ली है सरकार से हथियार ले लिये हैं। सभी राजनैतिक पार्टियों के दफतरों में मैं स्वयं गया। हर जगह पहरे पर लोग बैठे हुए हैं। गाड़ियों में जाते हैं हथियारबंद सिक्योरिटी लेकर नहीं तो कोई पोलिटिकल पार्टी काम नहीं कर पाती है। आप प्रजातंत्र की बात करते हैं और पोलिटिकल पार्टीज काम नहीं कर सकें तो कैसे होगा। जितने भी अखबार हैं वे स्वतंत्रता से कुछ लिख नहीं सकते हैं। अगर लिखेंगे तो उसके हाकर को जान से मार दिया जाएगा। वैसी हालत में कौन क्या करेगा हमको बताइये। इसी लिए धर्मांधता के शिकार हुए हैं। अब तो हमारे यहां गांधी जी और नेहरू जी नहीं हैं। हमारे और आपके ऊपर ही यह भार पड़ा हुआ है जब तक कि कोई आदमी या ऐसा व्यक्तित्व इस देश में नहीं आता। इसका रास्ता हमारे लिहाज से यह है कि जो लोग खालिस्तान के खिलाफ हैं टेरोरिस्ट्स के खिलाफ हैं उन तमाम लोगों और दलों को एक होकर कोई प्रयास करना चाहिए। यह काम नहीं हो पा रहा है। जो हम लोग यहां भाषण करते हैं उससे संभव नहीं है क्योंकि हमारे कांग्रेस पार्टी के लोग अलग हैं। मैं प्रधानमन्त्री के साथ भी गया, अमृतसर की मीटिंग में भी गया था। सभी पार्टीज को नेता चाहते हैं मगर कांग्रेस पार्टी साथ नहीं देना चाहती। वे कुछ न कुछ बहाना बता देंगे, कभी यहां पर्ची नहीं काटी वहां आई ड्राप्स नहीं दी इस लिए हम आपकी मीटिंग में नहीं गये। आपको हमसे ज्यादा असर है हम इससे इन्कार नहीं करते हैं लेकिन आप रूठी हुई दुल्हिन की तरह बातें ही नहीं हैं तो हम क्या करें।

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Ahluwaliaji, why are you agitated?

SHRI S. S. AHLUWALIA : He is yielding.

श्री चतुरानन मिश्र : हमने यह नहीं कहा।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : आपने मुझे दुल्हिन नहीं कहा। कांग्रेस को कहा कि दुल्हिन की तरह रूठे हुए हैं।

श्री चतुरानन मिश्र : रूठी हुई है दुल्हिन की तरह।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : लुधियाना में आल पार्टी मीटिंग आपके प्रधान मंत्री ने बुलाई थी।

श्री दीपेन घोष (पश्चिमी बंगाल) : "आपके प्रधान मंत्री" क्या है?

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Ahluwaliaji, you have time later on. Your name is there.

SHRI S. S. AHLUWALIA : I am just giving a reply.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : You can reply later on.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : और उसमें देवी जी ने एक परामर्श दिया और एक सलाह दी कि सिमरनजीत सिंह मान ने कहा है कि कांग्रेस वाले अगर आयेंगे तो हम नहीं जाएंगे और कांग्रेस वालों ने इस पर निर्णय लिया कि कल को आप यह बहाना मत लीजिए कि आपके कारण सिमरनजीत सिंह मान उस प्लेटफार्म पर नहीं आये। इसलिए हम नहीं गये। उसका असर क्या हुआ कि एयरपोर्ट पर सिमरनजीत सिंह वापस चला गया। वह डायस पर नहीं गया। पर हम आपकी मदद करने के लिए नहीं गये थे। हम आपको मदद करना चाहते थे इसलिए नहीं गये थे किन्तु उसके बावजूद वे वहां पर नहीं गये। इसलिए आप यह बात नहीं कह सकते . . . **(व्यवधान)** दोनों हाथ से चला गया।

श्री चतुरानन मिश्र : जनता दल के किसी नेता ने कहा कि इसके चलते भारत के प्रति आपकी जिम्मेवारी तो खत्म नहीं हो जाती

. . . (**व्यवधान**) वे तो डिप्टी प्राइम मिनिस्टर थे । तो आप रखें सारे राष्ट्र के सामने कि हमको वे नहीं चाहते थे इसलिए आप हमको नहीं ले रहे हैं । लेकिन यह हमारा राष्ट्रीय कर्तव्य है, हम इसको पूरा करना चाहते हैं, यह आपने कब कहा । आपको रुठी हुई दुल्हन कहा है—अच्छा वापिस ले लेते हैं ।

श्रीमती कमला सिन्हा (बिहार) . यह अनपार्लियामेंट्री तो नही है ।

श्री चतुरानन मिश्र : देखिए अनपार्लियामेंट्री नहीं है । हम आपको रामायण की एक बहुत प्रसिद्ध नायिका कहेंगे, तो शायद बी. जे. पी. वाले बिगड़ जायेंगे । . . . (**व्यवधान**)

श्री अश्विनी कुमार (बिहार) : हमको एतराज नही है ।

श्री चतुरानन मिश्र : तो केकयी की तरह आप एक ही बात की रट लगाये हुए हैं कि राम को बनवास भेजो, राम को बनवास भेजो, विश्वनाथ प्रताप सिंह को हटाओ, विश्वनाथ प्रताप सिंह को हटाओ । भाई देश को भी तो देखें । . . . (**व्यवधान**)

श्री विश्वजित पृथ्वीजित सिंह (महाराष्ट्र) : नही, बिलकुल नहीं कहा । . . . (**व्यवधान**)

श्री चतुरानन मिश्र : यही सेंट्रल प्वाइंट, कितने लोग . . . (**व्यवधान**) आप हमको भी तो बोलने दीजिए ।

श्री विश्वजित पृथ्वीजित सिंह : हम आपकी हर जगह स्पोर्ट करते हैं । आप यह नहीं कह सकते कि हमने कभी . . . (**व्यवधान**)

श्री चतुरानन मिश्र : हर जगह तो आप ऐसे ही सपोर्ट नहीं कर रहे हैं । हम अच्छा काम कर रहे हैं, तो आप स्पोर्ट कीजिएगा। अगर हम अच्छा काम करेंगे और आप सपोर्ट नही कीजिएगा, तो वोट मांगने जाइयेगा, तो लाठी लेकर आदमी छेदेगा कि आप ऐसा करते हैं । अपना राम बोलते हैं . . . (**व्यवधान**) कोई हमें बोलते हैं । आप मजबूरी में हमारी सपोर्ट करते हैं ।

श्री विठ्ठलराव मोतीराम पटेल (गुजरात) : सपोर्ट है, तब भी मजबूरी है ।

श्री चतुरानन मिश्र : अच्छा, तो सुनियेजे क्यों है ?

हमने कहा प्रसार भारती, तो कहा नही करेंगे, नही करेंगे और आखिर में कर दिया ।

हम यह कहना चाहते हैं कि जो काम करते हो, भाई भले आदमी की तरह करो । मैं यही कुछ कहना चाहता हूं और कुछ नहीं कहूंगा । आप आदमी अच्छे हैं । वैसे हम सुबह का भटका हुआ, शाम को घर लौट आता है, तो उसको भटका हुआ नही समझते हैं । किसी तरह अकलमंदी से तो कीजिए । अभी पंजाब प्लीडिंग होगा । . . . (**व्यवधान**)

श्री विश्वजित पृथ्वीजित सिंह : हम आपकी शाम की इंतजार में हैं । वह भी जल्दी आ जाएगी ।

श्री चतुरानन मिश्र : यह इंतजार की कहते हैं। हम कह रहे हैं कि पंजाब की तरफ . . . (**व्यवधान**)

SHRI M. M. JACOB (Kerala) : Now we are in the Opposition. We are not ruling

SHRI CHATURANAN MISHRA : I did not say that you are not in the Opposition. I say that a critical situation has developed in Punjab in which no political party alone can solve that problem. There is religious fanaticism. It has been proved in India that a leader like Mahatma Gandhi could not check that and the country got divided. So, we should take lessons from that, and all of us, all the political parties, should unite and work out a plan, a time-bound programme, and then we should move about.

[SHRI CHATURANAN MISHRA]

This is precisely what I said. Because you cannot understand Hindi, I said it in English.

अभी हमारी सरकार का क्या हाल है, सो भी आपको बता दूं। इनकी कोई पंजाब पालिसी नहीं है। यह दो घोड़ों पर चलने की सोचे थे––एक बादल और एक सिमरनजीत सिंह मान का ... (**व्यवधान**)

एक माननीय सदस्य : फिर क्या हो गया ?

श्री चतुरानन मिश्र : दोनों घोड़े बैठ गये। अब इनका तांगा चलेगा कैसे ? सिमरनजीत सिंह मान ऐसा है, वैसा है, कांग्रेस वाले गड़बड़ करते हैं, कम्युनिस्ट लोग भी गड़बड़ करते हैं। वह बहुत अच्छा आदमी है।

मोरारका जी कहते हैं कि अभी भी अच्छा है। हमको उनसे एतराज नहीं है। उन्होंने लाल डंगा कह दिया, लेकिन उन्होंने यह नहीं सोचा कि लाल डंगा ने भारतीय संविधान को मान लिया, तब हम लोगों ने उसको माना।

उन्होंने शेख अब्दुल्ला की तुलना दी, लेकिन शेख अब्दुल्ला ने जब कश्मीर का नारा छोड़ दिया, तब हम लोगों ने लिया। इसको भी तो जरा कह दीजिए। अगर सिमरनजीत सिंह मान ... (**व्यवधान**) आपकी भी बारी आएगी फिर आप बोल लेना ... (**व्यवधान**)

श्री शब्बीर अहमद सलारिया : शेख अब-दुल्ला ने कश्मीर को आजाद करने का या हिंदुस्तान से अलैहदा करने का नारा दिया ही नहीं था। लिहाजा वह सवाल पैदा ही नहीं होता।

श्री चतुरानन मिश्र : अब आप इतिहास लिखेंगे, तो उसमें यह लिख दीजिए। हम पहले वाला जो लिखा है, उसको बता रहे हैं।

श्री शब्बीर अहमद सलारिया : पहले कहां लिखा हुआ है ? पहले कहीं भी नहीं लिखा है। Give the dog a bad name and hang it.

वह इल्जाम है, और क्या है ?

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Anyway, let us not go to Kashmir.

SHRI SHABBIR AHMAD SALARIA : When the question has been raised, I am entitled to correct him.

SHRI CHATURANAN MISHRA : His line was that India and Pakistan wanted to capture Kashmir. (*Interruptions*)

SHRI SHABBIR AHMAD SALARIA : That was never his line. That was your line in 1953 for a few days. It was your line, it was your allegation. You tried him, and you failed. You found that your allegation was incorrect. There is nothing on record to show that. But before you make a serious allegation, you must first make it sure.

श्री चतुरानन मिश्र : आप भी इतिहास पढ़े हैं, हम भी पढ़े हैं, फर्क इतना ही है कि हम आपसे बूढ़े हैं। हम उस वक्त भी देख रहे थे .... (**व्यवधान**)

श्री शब्बीर अहमद सलारिया : मैंने कहा आप कहां से पढ़े हैं ? कौन सी किताब आपने पढ़ी है कि जिसमें यह लिखा है ? ... (**व्यवधान**) मार्क्सवाद किसी प्रोपेगंडा के और क्या है ?

श्री चतुरानन मिश्र : वह जिस दिन आएगा पता चल जाएगा। ... (**व्यवधान**)

श्री शब्बीर अहमद सलारिया : वह कब आएगा ? ... (**व्यवधान**) वह बतायेंगे और इल्जाम लगाने से पहले कम से कम सोचिए। It is a serious matter and it is the Parliament of India.

SHRI CHATURANAN MISHRA : I have made this point. If you want you can raise it.

हम तो अभी पंजाब के बारे में भी कह रहे हैं, सुन लीजिए। कल उन्होंने कहा है कि नेहरू जी ने वायदा किया था और गांधी जी ने कहा था कि अलग हम बना देंगे। कहां

वायदा किया गया था उस वक्त कहा गया था कि आप बहादुर हैं । स्टेट्स का बनेगा तो उस ढंग से आपका भी बनेगा । अब कहना कि खालिस्तान बनाने के लिए कह रहे हैं तो कब गांधी जी ने कहा है ? हम लोग गांधी को पूजते हैं क्या ? वही लोग पूज रहे हैं । . . . (व्यवधान) तो इसलिए मैं जो कह रहा था कि जनता दल की सरकार की पंजाब पर अभी कोई पालिसी नहीं है। इनके दोनों घोड़े बैठ गए हैं । वह चल नही रहे हैं । कितना ही अच्छा घोड़ा रहा हो, अब आप सोचिए । मैं चाहता हूं कि हम किससे कहें, हम वित्त मंत्री से कहेंगे तो यह तो रुपया पैसा देने वाले आदमी हैं। यह पोलिटीकल एक टाइम बाउंड प्रोग्राम बता दें कि पंजाब की समस्या का क्या निदान है ? हम सभी सहयोग करने को इस प्रोग्राम पर तैयार हो सकें । आप फार्मूलेटेड ढंग से रखें । बहुत से माननीय सदस्यों ने ठीक ही कहा है . . . (व्यवधान)

प्रो. मधु दण्डवते : कोई राजनीति नहीं है । . . . (व्यवधान)

श्री चतुरानन मिश्र : राजनीति तो है, अभी आपकी मिनिस्ट्री पोर्टफोलियो के लिहाज से कहा है . . . (व्यवधान) नहीं-नहीं . . . (व्यवधान) ऐसा तो हम नहीं कह रहे हैं कि आप नान-पोलिटीकल हैं ।

But it must come from the political side of the Government, not that the Finance Minister cannot work it out. In that respect I say so.

मैं आपसे यह कह रहा था कि मान लीजिए पानी का सवाल है, चण्डीगढ़ का सवाल है, किसके लिए आप इंतजार कर रहे हैं ? क्यों नहीं इस पर कहते ? आप तो पंजाब के डिबेट में हिस्सा लिए हैं, कई बार हिस्सा लिए हैं । यह बात तो आप भी उस वक्त में बोले हैं कि कांग्रेस सरकार क्यों नहीं करती है, तो जब आप यहां पर पहुंचे हैं तो आप क्यों नहीं कर रहे हैं? इसीलिए हमारा यह कहना है कि जो-जो इश्यू जिसको हमने मान लिया है, सरकारिया कमीशन ने जो कुछ कहा है सेन्टर-स्टेट रिलेशन्स पर, व्यक्तिगत तो आप उससे फार्वर्ड जाने वाले नहीं हैं, तो जो करना है एक टाइमबाउंड प्रोग्राम बना करके आप राष्ट्र के सामने रख दीजिए कि हमारा यह प्रोग्राम है । कांग्रेस पार्टी को खुशी हो तो मानें, हमारी पार्टी को हो तो मानें, नहीं हो तो नहीं मानें, जिसको जो करना हो इसको ले करके हम लोग जनता में चलें, यह हम आपसे कहने के लिए आए हैं। दूसरी बात यहां पर एक भ्रम की बात चलती है, यहां हमारे जनरल बैठे हुए हैं । यह तो हमारे जनरल ने ठीक ही कहा है कि पुलिस का अत्याचार बहुत होता है, लेकिन एक बार भी आप नहीं बोलते हैं कि इन्नोसैंट लोगों को टैरोरिस्ट लोग बहुत ज्यादा किल्ल करते हैं, लूटते हैं, यह क्यों नहीं कहते हैं ? हम गवर्नमेंट से निवेदन करेंगे कि इसकी फिगर दें कि पुलिस जितने लोगों को मर्डर करती है वह ज्यादा है या टैरोरिस्ट लोग ज्यादा मर्डर करते हैं और जो ज्यादा करे उसको भी कंडेम करना चाहिए । (व्यवधान)

SARDAR JAGJIT SINGH AURORA: Terrorism must be condemned.

SHRI CHATURANAN MISHRA: It must be condemned. That is correct. But you don't start with that. आप उनसे स्टार्ट करना चाहते हैं, जो सैक्योरिटी का लैप्सेस है, गल्लियां हैं । उसी पर सब कुछ है, That becomes a difficult part in solving the question. Who will go there to solve it, just tell me, if they are killing them? तो मैं आपसे एक बात की चर्चा करना चाहता था । . . . (व्यवधान) इसको रोकने के लिए तो हम यह चाहते हैं कि हम किस बात की चर्चा करना चाहते थे कि यहां टैरोरिज्म है, स्मगलिंग और पाकिस्तान, तीनों कंबाइंड हैं । टैरोरिज्म में बहुत पैसा आता है । हमारे बी.जे.पी. के मित्रों ने कहा कि

[श्री चतुरानन मिश्र]

सेक्योरिटी बैल्ट बनाया जाए। मैं उस पक्ष में नहीं हूं, कभी इस पर डिबेट होगा तो मैं अलग से चर्चा करूंगा। मैं सिर्फ इतना ही कहना चाहता हूं कि तार से जितने देश को आपने घेरा है उसमें बता दीजिए कि उसमें स्मगलिंग चैक हो गई क्या, या नहीं हुई ? या फिर तार रहने पर भी तार से घुस करके इधर चला आया ?... (व्यवधान) पंजाब के केस में तो उस तरह की बात हुई थी, इसीलिए हम उनसे जानना चाहेंगे कि क्या हो रहा है ? वह काम कर रही है या नहीं काम कर रही है ?

एक बात सरकार को हम लोग बोल तो देते हैं और हम जनरल साहब से भी कहेंगे कि एक बात तो स्पष्ट होनी चाहिए कि हम अपने देश की एक भी इन्च जमीन किसी दूसरे को नहीं देंगे, एक भी हिस्सा हम देने के लिए तैयार नहीं हैं। सौ मारिए, हजार मारिए, जितने लोगों को मारना है, मारिए लेकिन इस देश का कोई भी हिस्सा अलग नहीं होगा चाहे कितनी भी धर्मांधता हो हम उसका मुकाबला करेंगे, लेकिन हम उस पर पीछे नहीं हटेंगे।

दूसरी बात, जो मैं आपको कहना चाहूंगा कि एक बहुत बड़ा भ्रम यह है कि पंजाब के साथ बड़ी उपेक्षा हो रही है। हम सरकार के लोगों की भी बात सुनते हैं, पहले भी और अभी भी तो हम को सचमुच ताज्जुब लगता है। मैं आपको उदाहरण दे सकता हूं पंजाब में जितना इलैक्ट्रिसिटी के लिए इनवेस्टमेन्ट हुआ है पर कैपिटा 1145 रुपये का हुआ है ... (समय की घंटी) ... और बिहार वालों के लिए 245 रुपये का....

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude.

SHRI CHATURANAN MISHRA: If it is possible give me two minutes more.

अब आप बताएं कि किसके साथ डिस्क्रिमिनेशन हुआ है। बिहार का जो स्टील प्लांट है, उसका स्टील खरीदते हैं पंजाब के मुकाबले में प्रति टन दो सौ रुपया मंहगा देकर क्योंकि फ्रेट इक्वालायजेशन उसी तरह का किया हुआ है। आपका भाखरा नंगल नेशनल प्रोजेक्ट हो गया तो हमारी गंगा नहीं हो सकती जो कई स्टेट्स से होकर पास होती है ? आप अहलुवालिया जी से पूछिए, जब भारत और पाकिस्तान का बंटवारा हुआ था तो जितने पंजाब के लोग, सिख लोग आए थे बिहार में, आप चलिए मैं आपको दिखला देता हूं हमने उन्हें जमीन दी, ट्रेड के लायसेंस दिए, सम्मान दिया और आप वहां क्या करते हैं ? हमने आपको गुरु गोविन्द सिंह दिए और आप हमारे खेत मजदूरों की लाशें भेज देते हैं हमारे बिहार में। इस पर भी तो कोई बोलिए। आखिर धर्म का मतलब यही है ? तो हमारा ख्याल है कि यह स्पष्ट ढंग से बातचीत नहीं की जा रही है, उसकी बातचीत की जानी चाहिए, तभी हम इस समस्या का निदान कर पाएंगे।

मैंने दोनों बात कहीं। पहली कि गवर्नमेन्ट एक टाइम बाउंड प्रोग्राम बना दे, पालिटिकल प्रोग्राम बता दे। कांग्रेस पार्टी का अगर यह कहना है कि हमारा पूरा सम्मान नहीं हुआ तो आपको सम्मान देते हैं लेकिन आप रूठना बन्द कीजिए। आज राष्ट्र मांग कर रहा है कि सभी रिस्पांसिबल सिटीजन, सभी रिपांसिबल पार्टीज, जो भी खालिस्तान के खिलाफ हैं, वह एक होकर पंजाब की रक्षा करें। जो भी जोर-जुल्म हो रहा है तभी हम उसको मिटा सकते हैं। पुलिस को भेजकर, सेक्युरिटी फोर्सेस को भेजकर और आर्मी को भेजकर जोर-जुल्म नहीं रोका जा सकता है क्योंकि प्रिसाइजली आर्मी, पुलिस, सेक्युरिटी फोर्स भी टेरर का ही रूप है। हम इसका कितना ही उपयोग करें, हम इसकी सीमा तो कर सकते हैं, लेकिन अल्टीमेटली वही होगा।

अन्त में मुझे दुख है कि सिमरनजीत सिंह मान जी ने जो लाइन दी है, मुझे पता नहीं अब इलेक्शन उसके लिए संभव होगा या नहीं क्योंकि हमने पिछली बार वोट किया था तो निश्चित मत दिया था कि अब पंजाब में हम लोग इलेक्शन कराएंगे क्योंकि मैं इस पर विश्वास करता हूं कि इलेक्शन कराने के बाद ही स्थिति ठीक बनेगी। हमारे जनरल साहब ने ठीक कहा कि केन्द्र का कौन घोड़ा होगा, उसको देखकर इलेक्शन न कराए, वहां की जनता चुने। हम तो इतना ही देखेंगे कि कोई ऐसा आदमी न हो कि हमारे देश के टुकड़े-टुकड़े कर दे। यह हमको देखने का अधिकार है। इतना हम देखेंगे। तो इलेक्शन के लिए हम वातावरण तैयार करें क्योंकि डेमोक्रेसी का कोई दूसरा विकल्प नहीं है। अगर आप ब्यूरोक्रेसी पर कन्ट्रोल करना चाहते हैं, सेक्युरिटी फोर्सेस पर कन्ट्रोल करना चाहते हैं तब भी democracy is the only way out. इन्हीं शब्दों के साथ जितना भी रुपया इन्होंने मांगा है, वह सब दे दीजिए और हम लोगों ने जो मांगा है, उसका थोड़ा-सा हिस्सा हमें भी दिलवा दीजिए। इतना ही मुझे कहना है।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : उपसभाध्यक्ष महोदय, पंजाब के बारे में साल में करीब दो-तीन बार चर्चा हम जरूर कर लेते हैं और हर बार वायदे करते हैं कि वहां कोई पोलिटिकल सोल्यूशन हो जाए और हर बार इसी उम्मीद से हम अपनी चर्चा की समाप्ति करते हैं। मगर अभी तक इस अंधेरे में कोई उजाला नजर नहीं आता, हर कोशिश नाकाम हो जाती है। मिश्रा जी अभी-अभी कह रहे थे कि कांग्रेस की अच्छी पोजीशन है, मिश्रा जी, जरा ध्यान देंगे आप, आपने कहा कि कांग्रेस की अच्छी पोजीशन है पंजाब में, लेकिन पंजाब में अगर कांग्रेस एक रूठी हुई दुल्हन की तरह व्यवहार न करके अच्छी दुल्हन की तरह व्यवहार करे, अन्नपूर्णा की तरह व्यवहार करे तो शायद घर बस जाए। बात आपकी सही है, मगर आपने हमारी तुलना तो कैकयी के साथ कर दी कि हम एकमात्र राजा विश्वनाथ प्रताप सिंह को हटाने की बात करते हैं, जो कि सरासर असत्य है या कह सकते हैं कि सच से परे है। जनता ने पांच साल के लिए आपको चुना है तो पांच साल आप राज जरूर करें और इस भारतवर्ष के लोगों को कम से कम कुछ देकर जाएं ताकि भारतवर्ष के लोग आपको भी पहचान पाएं।

उपसभाध्यक्ष महोदय, नेशनल फ्रण्ट का यह मेनिफेस्टो है, इन्हीं की लिखी बातें हैं, मैं पढ़कर सुनाऊंगा, पंजाब के बारे में लिखा है इन्होंने —

Solutions to Political Problems

Punjab : "The National Front government will immediately take steps to resolve the Punjab tangle. Laws that violate civil liberties will be reviewed. All those prisoners against whom there are no specific charges will be released. Wideranging discussions will be held, without preconditions, with leaders of various sections of the people for a political solution to the Punjab problem. A round-table Conference will be convened for this purpose. Elections to the Punjab Assembly will be held expeditiously. Discussions between Punjab, Haryana and Rajasthan for settlement of disputes will be organised."

बड़ी अच्छी बात है। आप इधर बैठे थे, लिख डाला था और कहा कि हम यह-यह करेंगे। आपने कहा कि हम जो डिसक्शन भी करेंगे किसी से, हमारी तो प्री-कंडीशन हुआ करती थी कि संविधान के इंफ्रास्ट्रक्चर के अंदर जो आकर बात करेगा उससे बात करेंगे, लेकिन आपने कहा कि प्री-कंडीशन भी नहीं होगी। लोगों को आपकी बात बड़ी अच्छी लगी और आपको लोगों का समर्थन मिला। आप राज-सत्ता में आए। इतना ही नहीं,

[श्री सुरेन्द्रजीत सिंह अहलुवालिया]

आपने जो सिविल-लिबर्टिज की बात की, इसके समर्थन में भी आपने बहुत-अच्छे-अच्छे भाषण दिए हुए थे। मैं एक भाषण को कोट करना चाहता हूं। सर, इसी सदन में 11 मई, 1989 को एक सज्जन इधर बैठकर भाषण दे रहे थे और कह रहे थे —

"Sir, we will do well to recall on this occasion when the Government has come to this House for extending the life of this Act by another two years, we will do well to recall, some of the pernicious, some of the sinister provisions of this particular Act. But before I do that, I would like to remind this august House *that it was exactly 70 years ago, 70* years and a month ago, on 13th April, 1919, that the Jalanwala Bagh tragedy had taken place, in no other place than Amritsar, and the people who had assembled there were doing what ? They were protesting against the enactment of what is known as the Rowlatt Act, and the real name of this Act was 'an act to cope with anarchical and revolutionary trends.' This was the name officially given to this Act which came to be known popularly as the Rowlatt Act. And under this Act, I was trying to go through this Act, I am not a lawyer, I do not understand all the implications of law like the Hon. Minister of State for Home does, I was trying to go through it and find out what powers the executive took under this Act. Under the Rowlatt Act, the executive took the power to frame somebody to arraign somebody and they had to report to the Chief Justice of a High Court and the Chief Justice was obliged if he was convinced that there was a *prima facie* case, he was obliged to constitute a three-judge bench to hear the case and dispose it of. There were other provisions about which I will not take the time of the House considering that I have got only 12 minutes. That was the provision in the Rowlatt Act aginst which our countrymen were protesting in Jalianwala Bagh and hundreds and hundreds of them were killed as a result of the firing which was opened on them by General Dyer. And what did Mahatma Gandhi say ? He said, the British regime was satanic. This is the word he used. And I would like to quote Rabindra Nath Tagore. He stated : the time has come when badges of honour make our shame glaring. In the incongruous context of humiliation I wish to stand by my countrymen who suffered degradation not fit for human beings. If the Rowlatt Act was not fit for human beings, I wonder how the TADA is fit for human beings, and we are the human beings of a free country, a democratic country; we are not under the British rule any more. What could be a greater shame for our democracy that in this year of the Lord, 1989, we, this Government, ..."

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Mr. Ahluwalia, you have only six minutes. You will consume the whole time by reading that speech.

SHRI S. S. AHLUWALIA : I have just started, Sir. This is a matter of Punjab.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : But there is the allocation of time.

PROF. MADHU DANDAVATE : How many more lines are there ?

SHRI S. S. AHLUWALIA : Two more lines only.

PROF. MADHU DANDAVATE : Otherwise, it can be laid on the Table.

SHRI S. S. AHLUWALIA : Nobody will read then. I am just reminding you. This is the speech of your friend Shri Yashwant Sinha in this very august House. He was comparing the TADA with the Rowlatt Act and you people were opposing our moves to control the Punjab situation, sitting here. ". . . . .has to come before this House and ask for an extension of this Act, which has already been in force throughout the country, for another two years ? What could be a greater shame than that ? What could be a greater blot on the name of democracy ?"

और आज आप कहते हैं कि मैं रूठी दुल्हन की तरह बैठा हूं। इन चीजों पर जब आप यहां पर भाषण देते थे तो सरहद के उस पार और इस सरहद के इस पार जो अलगाववादी ताकतें हैं, उनको ताकत मिलती थी कि हमको बचाने वाले मसीहा, हमारी बात करने

वाले वकील, हमारी आवाज को बुलंद करने वाले लोग पार्लियामेंट में बैठे हुए हैं और हम जितना भी अलगाववाद का नारा बुलंद करेंगे, वे और बुलंदी से हमें बचाने की अपनी आवाज बुलंद करेंगे, यह उन्हें पता था और यही कारण है जो आज हम भोग रहे हैं और बार-बार वहां प्रेजिडेंट रूल खत्म होता है, बढ़ाया जाता है और इतना ही नहीं, आपने तो 59 वां एमेंडमेंट, जिसके तहत तीन साल से ज्यादा वहां पर प्रेजिडेंट रूल लगा था, उसको भी रिपील करने की आपने रिक्वेस्ट की थी। हमने आपकी मदद की कि आप पंजाब प्राब्लम को साल्व करना चाहते हैं, हमने आपका समर्थन किया। जो कांस्टीट्यूशन अमेंडमेंट हमने लाया था, उसको वापिस लेने के लिए इसी ने आपको मदद की। पर आज यशवन्त सिन्हा क्यों चले गए? क्यों नहीं कहा आज कि पंजाब के बारे में बात हो रही है और मेनिफेस्टो में जो कि, सौभाग्य से यहां अजीत सिंह जी भी बैठे हैं, जो हमारे माननीय इंडस्ट्री मिनिस्टर हैं, ये सेक्रेटरी जनरल थे और मेनिफेस्टो ड्राफ्ट करने में इनकी भी मदद ली गई थी। ये लोग क्यों नहीं आज कहते हैं कि साहब मेनिफेस्टो में यह भी है? मेनिफेस्टो में सिर्फ मंडल कमीशन है? मेनिफेस्टो में और बहुत सारी चीजें हैं जिनसे हमारे वोटों की संख्या बढ़ सकती है। आपकी शाखा वहां पंजाब में नहीं है, पंजाब में आपकी संस्था नहीं है।

मुझे पता है कि आई. के. गुजराल साहब ने कितने दिन जनता दल का झंडा ढोया है पता है मुझे, और कृपाल सिंह ने जनता दल का झंडा ढोया है, चीफ खालसा दीवान का झंडा ढोया है। कभी जनता दल के स्टेज पर उनको बोलते देख लीजिये और कभी चीफ खालसा दीवान के स्टेज पर बोलते देख लीजिये, फर्क आपको नजर आ जायेगा। सोशलिस्ट कहना और समाजवादी कहना आसान है, बनना बहुत कठिन है। महोदय, मेरी सिर्फ बात है कि पंजाब के साथ पहली सरकार ने भी खिलवाड़ किया था कि . . . **(व्यवधान)**

श्री राम अवधेश सिंह (बिहार) : राजीव जी ने भी किया था . . . **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह अहलुवालिया : चुप रहो, कभी तो सीरियस हो जाया करो।

श्री राम अवधेश सिंह : जो बात पूछ रहे हैं हम सही बात बता रहे हैं . . . **(व्यवधान)** तो फिर इंदिरा गांधी ने किया . . . **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह अहलुवालिया : लोहिया जी का नारा आ रहा है न।

श्री राम अवधेश सिंह : और किया कुछ नहीं?

श्री सुरेन्द्रजीत सिंह अहलुवालिया : लोहिया जी का कर दीजियेगा। उपसभाध्यक्ष महोदय, पंजाब के बारे में हम सोचते नहीं।

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Mr. Ahluwalia, your time is over. How many more minutes do you want? You just mention points.

SHRI S. S. AHLUWALIA : I am coming to points, Sir.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : How many more minutes do you require? There is so much of business.

SHRI S. S. AHLUWALIA : I will sit down then. I will not speak.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Actually if I were to be strict, I would have asked you to sit down. How many more minutes do you want?

SHRI S. S. AHLUWALIA : Sir, Punjab is an important matter. I may need twenty minutes. If you do not allow, I will withdraw myself. You are dealing with Punjab and you do not want to give me twenty minutes. What is this?

THE VICE-CHAIRMAN (SHRI M. A. BABY) : You have already taken 12 minutes.

SHRI S. S. AHLUWALIA : Now who will speak about Punjab?

एक सम्मानित सदस्य : पार्टी टाईम भी तो कुछ है ।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : पार्टी टाईम की बात क्या है ? बी.ए.सी. में आप फैसला कर लेते हैं । बी.ए.सी. में आपने फैसला किया कि आप नेर्कोटिक्स पर और उस पर करेंगे । कल हाथ उठाकर चल दिये । कितना सीरियश मैटर था, डिस्कश किया आपने ?

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Mr. Jacob, you should have given more time to Mr. Ahluwalia. Those who want to speak on Punjab should be given more time.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : जो मैटर डिस्कस करने के हैं वह डिस्कस करते ही नहीं हैं आप और उस टाईम हाथ जोड़ने लगते हैं आप लोग ।

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Mr. Ahluwalia, now you please try to conclude within five minutes.

SHRI S. S. AHLUWALIA : I will try. But it is not possible, Sir.

पंजाब के बारे में हम गंभीरता से अगर सोचें तो पंजाब का मसला हल होता है । अगर नहीं सोचें तो हल कभी नहीं होता है, क्योंकि हम कहते कुछ हैं और करते कुछ हैं । अगर आपने यह कोशिश की होती, अगर आपने इस तरह अपने मेनिफेस्टो में नहीं लिखा होता तो आज पंजाब के जो लोग हैं वह इस उम्मीद में बैठे हैं कि यह जो नेशनल फ्रंट की सरकार आयी है यह टाडा एक्ट को रिपील करवायेगी । आप नहीं करवा रहे हैं ? उनका रोष बढ़ रहा है । आप खुली जीप पर घूम आये। आपके गृह मन्त्री ने कहा कि साहब कश्मीर के हालात पंजाब से भी ज्यादा बदतर हैं, पंजाब से ज्यादा प्रायोरिटी देदी, सारे हालात दूसरी तरफ घूम गये । आप लुधियाना गये, आलपार्टी मीटिंग थी । आप उसके बाद चंडीगढ़ गये । वहां वी.के. यू. के भाषण में आपने कहा कि हम दिल्ली में बैठकर फाईलों से इसका फैसला नहीं करेंगे, हम एडवाइजरी कौन्सिल बनायेंगे, योगों से बात करेंगे । वह एडवाइजरी कौन्सिल आज तक नहीं बनी । कुछ दिन पहले अमृतसर जाकर कहा कि आप एक हफ्ता तक पद यात्रा करेंगे । पद यात्रा ही अगर हल है तो इस सदन में बहुत बार सदस्यों ने कहा है कि पद यात्रा करने चलें किन्तु पद यात्रा ही हल नहीं है । जो वहां बेसिक प्रोब्लम है उसको सोचने की कोशिश करिये । पहले भी सदन में कह चुका हूं कि जब से अफगानिस्तान में रशियन फौजें आयी थी तब से शुरूआत हुई थी नेर्कोटिक्स की पंजाब में और आज भी उसका सही परिणाम है कि होशियारपुर के सीनियर एस. पी. किस-किस को सिक्योरिटी मिली हुई थी उसका रिव्यू कर रहे थे तो देखा कि एंटी सोशल लोगों को भी सिक्योरिटी दी गयी है, उनको गनमैन दिये हुये हैं और कब किसके आदेश पर उन्होंने सिक्योरिटी दी हुई थी उस पर एक्शन लिया तो उनके तबादले और अच्छी-अच्छी जगह कर दिये गये और कुछ दिन बाद उस एस.एस.पी. का भी तबादला कर दिया गया ।

श्री राम अवधेश सिंह : कब किया ?

श्री सुरेन्द्रजीत सिंह अहलुवालिया : यह अभी दो म्हीना पहले की बात है ।

श्री राम अवधेश सिंह : अफगानिस्तान में रूस की फौजें कब आयी थीं ?

श्री सुरेन्द्रजीत सिंह अहलुवालिया : फौज आयी थी 1979 में ।

श्री राम अवधेश सिंह : उस समय किसका राज्य था ?

श्री सुरेन्द्रजीत सिंह अहलुवालिया : मैं तो कह रहा हूं कि हमारा राज्य था । मैं कह रहा हूं कि जो प्रोब्लम है उसको पकड़ने की कोशिश कीजिये ।

मैं कह रहा हूं कि जो प्राब्लम है उसको पकड़ने की कोशिश कीजिए। रूस की फौज वहां से वापस भी चली गई लेकिन उनके नारकोटिक्स की स्मगलिंग का रास्ता अभी तक पंजाब से बना हुआ है और उसको रोकने के लिए कल ही बिल यहां रखा गया था। उस पर हम डिस्कस नहीं कर सके क्योंकि घर जाने की जल्दी थी। पर आज भी हमारे पास उसको रोकने के लिए कुछ नहीं है। वहां टैररिस्ट्स कम हैं पर टैररिस्टों के नारे लगाने वाले यही स्मगलर हैं और एंटी सोशल एलिमेंट्स हैं और वह क्यों हुए? देहात के जितने लोग हैं, युवा लोग हैं वे पढ़-लिख गए। चूंकि खेतों में आजकल मशीनों से काम होता है इसलिए वे लोग बेकार हैं। इंडस्ट्री आप लगाने नहीं देते। आप कहते हैं कि बार्डर एरिया है, सेंसिटिव एरिया है इसलिए बड़ी इंडस्ट्री वहां नहीं लग सकती क्योंकि सिक्योरिटी रिस्क है। कहीं कोई बम न फेंक दे। आज कल तो इतने सोफेस्टिकेटेड आर्म्स आ गए हैं कि एक बार वहां से एफ-16 उड़े तो वह हैदराबाद पहुंचता है। मिसाइल छोड़ें तो वह मद्रास पहुंचती है। आज तो सेंसिटिव जोन पूरा भारत है और उस भारत को बचाने के लिए जरूरी है कि पहले पंजाब को बचाया जाए।

पंजाब के लोगों ने सरहदों पर लड़ना है जिन्होंने कुर्बानियां देनी हैं, जिन्होंने सरहदों पर दुश्मनों को रोकना है, जो युग-युगांतर से कुर्बानी देते आए हैं उनके प्रदेश की हालत यह है कि वहां एक भी स्टील इंडस्ट्री नहीं है। वहां पर एक मंडी है—मंडी गोविन्दगढ़—जिसे स्टील सिटी के नाम से जाना जाता है। यहां करीब 300 रोलिंग मिल्स हैं और उनका स्टील बोकारो से, भिलाई से, दुर्गापुर से, राउरकेला और जमशेदपुर से सप्लाई होता है मगर वहां एक भी स्टील इंडस्ट्री नहीं है।

मैं वित्त मंत्री महोदय से गुजारिश करूंगा कि वह इंडस्ट्री मिनिस्टर के साथ बैठकर बातचीत करें और कम से कम जो जरूरी चीजें हैं उनको वहां पर दिया जाए। आप हैवी इंडस्ट्री वहां पर दीजिए। इस तरह के एप्रोप्रिएशन बिल तो पास होते ही रहेंगे लेकिन जब तक वहां बेकारी खत्म नहीं होगी तब तक वहां आईडिल माइंड की डेविल वर्कशाप खत्म नहीं होगी।

अगर आप समझते हैं कि असेंबली के लिए 100, 150 या 200 एम.एल.ए. चुन लेने से फैसला हो जाएगा, तो मैं कहना चाहता हूं कि इससे फैसला नहीं होगा। पंजाब के देहातों में, पंजाब के शहरों में जो पढ़े-लिखे बेकार लोग हैं उनको नौकरी देने की जरूरत है, उनको एन्गेज करने की जरूरत है, उनको कहीं लगाने की जरूरत है। उन चीजों पर ध्यान दीजिए। उन चीजों पर ध्यान नहीं दिया जा रहा है।

महोदय, वहां जेलों में अभी-भी बहुत से लड़के बंद हैं। वहां जेल वैलफेयर कमेटियां क्या करती हैं मुझे नहीं मालूम। मेरा सुझाव है कि जेल वैलफेयर कमेटियों को काम करना चाहिए और उसमें पोलिटिकल वर्कर्स होने चाहिए। वह जाकर पूछें कि आखिर इन लड़कों की मांगें क्या हैं?

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Please come to points.

SHRI S. S. AHLUWALIA : I am coming to points.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : There is a time stipulation.

SHRI S. S. AHLUWALIA : I need a further five minutes.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : How is it possible?

SHRI S. S AHLUWALIA : Okay, I will withdraw.

SHRI M. M. JACOB : He is the last speaker on our side. You may kindly allow him a few minutes more.

SHRI S. S. AHLUWALIA : If you don't allow me to finish my points, I withdraw.

[Shri S. S. Ahluwalia]

I have no problem. The House can sit for five minutes more.

PROF. MADHU DANDAVATE : I allow you five minutes from out of my time. I will cut down the time for my reply.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : All right, please conclude within five minutes. But actually there were only 10 minutes for you but you have already spoken for 20 minutes. Anyway, now you speak for five minutes and conclude.

श्री राम अवधेश सिंह : यह रिस्ट्रिक्शन इनके ऊपर भी लगाए । पंजाब के बारे में केवल उन्हीं को बोलने का अधिकार नहीं है ।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : आप भी बोलिए ना पंजाब के बारे में । तो महोदय, मैं यह कह रहा था कि इन जेल वैल्फेयर कमेटीज में पोलिटिकल वर्कर्स होने चाहिए जो जेलों में जाकर कम से कम यह पता लगाएं कि आखिर ये लड़के चाहते क्या हैं और इनको क्यों रोक रखा है और क्या इनकी मांग खालिस्तान है ? मैं देखता हूं कि कई बार अखबारों में छपता है कि इनकी मांग खालिस्तान है और जब मैं व्यक्तिगत रूप से इनसे मिलता हूं तो वे कहते हैं कि हमने तो खालिस्तान की बात कभी कही ही नहीं । मैंने ऐसी मैगजीन्स देखी हैं जिनके कवर पेज पर सिमरनजीत सिंह मान या भिंडरावाले का फोटो होता है मगर पूरी मैगजीन में कहीं भी उनके बारे में कोई आर्टिकल नहीं होता । जब से पंजाब एक समस्या बन गया है, पंजाब की न्यूज बिकती है । लोग खिंचते हैं उधर । इस प्रवृत्ति को रोकने की जरूरत है और इस तरह से पंजाब का जो गलत प्रचार होता है इसको भी रोकने की जरूरत है ।

महोदय, इसी तरह से वहां पर टैररिज्म से लड़ने की जरूरत है । हम ब्लैक कैट और ब्लैक कमांडो लेकर जाते हैं और गांव वालों को कहते हैं कि तुम आतंकवादियों के खिलाफ लड़ो और बार-बार भाषण देते हैं, तालियां बजती हैं और जब आप लौटकर आते हैं तो वह कहते हैं कि भई आपके साथ तो स्टेनगन लिए लोग आए थे, हमारे साथ कौन है ? आपके स्टेनगन वाले तो चले गए, हम अकेले किस तरह लड़ते ? वे लोग तो ए.के. 47 लेकर आते हैं । अभी कुछ दिन पहले वे लोग बोट क्लब पर बैठे हुए थे । वे कहते हैं कि पंजाब हमारी मातृभूमि है । वह कहते हैं कि हमें कुछ नहीं चाहिए--हमें दुकान नहीं चाहिए, हमें बिजनैस नहीं चाहिए, हमें लोन नहीं चाहिए । उसे सुरक्षा चाहिए, सुरक्षा दो । लेकिन आप वह भी नहीं दे सकते क्योंकि आपने जो एन. एस. जी. भेजी वह मार डाली गई और वहां जा कर आप को पता लगा कि आपकी एन. एस. जी. आतंकवादियों के साथ कम्बैट करने के लिए ट्रेन्ड नहीं है । आपको वहां अपनी कमजोरी का पता लगा है आप पंजाब के बारे में कुछ सीरियसली सोचें । कोई राउंड टेबल कांफ्रेन्स बुलाएं । पंजाब में बहुत से स्वतन्त्रता सेनानी हैं, बहुत से एक्स-सर्विसमैन हैं, उनकी सर्विसेज को आप यूटिलाइज करें, उनको किसी प्लेटफार्म पर लाकर खड़ा करें ।

मिश्रा जी ने कहा कि पंजाब की पर कैपिटा इन्वेस्टमेन्ट ज्यादा है । जिस समय भाखड़ा नंगल डैम बना था उस समय हरियाणा और हिमाचल प्रदेश नहीं बने थे और भाखड़ा नंगल के बनने के बाद वहां जो इन्डस्ट्रियलाइजेशन होनी चाहिए थी वह नहीं हुई । पंजाब में आज भी इतना होते हुए भी होइजरी का जो एक्सपोर्ट है, उससे मैक्सिमम फारेन रेवेन्यू अर्न होता है । बासमती चावल में मैक्सिमम रेवेन्यू मिलता है । आज भी वहां फसल की पैदावार की कमी नहीं है । सिर्फ पोलिटिकल सुझाव हमारे दिमाग में हैं और घुमाफिराकर हम यही

कहते हैं । एम.एल.ए. या एम.पी. चुनने से क्या वहां का फैसला हो जाएगा ऐसा होने वाला नहीं है। वहां की बेकारी खत्म करने वहां के समाज में जो दोष हैं उनको खत्म करने के रास्ते निकालिए । वहां के लिए कोई एडवाइजरी कमेटी बनाइए । खाली पद यात्रा करने से कुछ होने वाला नहीं है ।

मैं इस एप्रोप्रियेशन बिल जो पेश किया गया है मधु दण्डवते जी द्वारा, उसका समर्थन करता हूं और जितना एमाउंट मांगा है पंजाब के लिए वह सारा उसको देना चाहिए । धन्यवाद ।

[उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) पीठासीन हुए]

श्री राम अवधेश सिंह : माननीय उपसभाध्यक्ष महोदय, मैं एप्रोप्रियेशन बिल का समर्थन करने के लिए खड़ा हुआ हूं । मैंने सोचा था कि शायद अहलुवालिया जी जो बहुत जोर देकर बोल रहे हैं, सचमुच मैं कुछ समाधान पंजाब के बारे में सुझाएंगे और उस पर यह सदन और सरकार विचार करेगी । लेकिन अफसोस के साथ कहना पड़ता है कि इनके पूरे भाषण में, जबरदस्ती थोपे गए भाषण में नारकोटिक्स निकला, नारकोटिक्स के अलावा कोई प्वाइंट इनके भाषण से नहीं निकला । उन्होंने पूरा जोर जिस बात को दिया ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : आप अहलुवालिया जी के ऊपर मत बोलिए, बिल पर बोलिए ।

श्री राम अवधेश सिंह : उन्होंने समस्या खोजने के लिए भाषण नहीं किया, समस्या के समाधान के लिए भाषण नहीं किया,

7.00 P M आपने उसमें नारकोटिक्स खोजा । और कुछ मिला नहीं । मैं आपको बताना चाहता हूं कि नारकोटिक्स के जरिये स्मगलिंग होती है और स्मगलिंग से लड़के बिगड़ते हैं, ऐसा उन्होंने कहा। **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह अहलुवालिया : पंजाब की पर-कैपिटा इन्कम हाइएस्ट है कंटरी में ।

श्री कमल मोरारका : पंजाब के बारे में भी कुछ ज्ञानवर्द्धन कीजिए राम अवधेश सिंह जी ।

श्री राम अवधेश सिंह : पंजाब की मुख्य समस्या क्या है जिन कारणों से लड़के गुमराह हुए हैं, नौजवान गुमराह हुए हैं उन समस्याओं पर बात करनी चाहिए लेकिन इन्होंने बात की वहां की बेरोजगारी पर । कहा कि बेरोजगारी की वजह से लड़कों ने हथियार उठाये हैं । जहां से वह आते हैं अगर वहां का ही हिसाब लगाया जाए—पंजाब से तो इनकी रोजी-रोटी चलती नहीं है बिहार से इनका रोजगार चलता है—तो वहां की इन्होंने चिंता नहीं जताई । बिहार की प्रति व्यक्ति आय 1167 रुपये है और पंजाब की प्रति व्यक्ति आय 5 हजार है । बिहार स्टील सिटी कहलाता है वहां से पंजाब को स्टील जाता है । जहां स्टील पैदा होता है पूरे देश का 52 फीसदी . . . **(व्यवधान)** मैं यह बताना चाहता हूं कि बेरोजगारी की बात उन्होंने कही तो वह कारण नहीं है क्योंकि बिहार में ढाई के.जी. पर कैपिटा स्टील की खपत है जब कि पंजाब में 46 के.जी. स्टील की खपत है । स्टील बनता है बिहार में और पहुंचता है पंजाब में । इससे वहां पर सारे कारखाने खड़े हैं । यह जो इन्होंने कहा है कि बेरोजगारी की वजह से नौजवानों ने हथियार पकड़े हैं यह गलत है। वहां राजनीतिक कारण हैं, अन्तर्राष्ट्रीय कारण हैं । अन्तर्राष्ट्रीय और राजनीतिक कारण मिलकर देश को कमजोर करना चाहते हैं और इसी वजह से ये खुराफातें हो रही हैं ।

इस भारत सरकार को कांग्रेस की राह पर नहीं चलना चाहिए । कांग्रेसी हुकूमत ने पिछले 42 सालों में देश को बिगाड़ दिया । उसने मौलिक सवाल पर चिन्तन नहीं किया। स्वायत्तता की ओर बढ़ना है इस देश को । अगर स्वायत्तता राज्यों को नहीं दी जायेगी तो जो

[श्री राम अवधेश सिंह]

लूट वहां हो रही है वही अन्य राज्यों में भी होगी । डा. लोहिया ने कहा था देश का प्रशासन चौखम्भा राज्य का होना चाहिए कुछ चीजों को छोड़ कर, जैसे विदेश विभाग है, वित्त विभाग है, कम्युनिकेशन और रेल विभाग है । राज्यों को स्वायत्तता दिये जाने से मैं समझता हूं नौजवानों की काफी हद तक मांगें पूरी हो सकती हैं । आनन्दपुर साहब का प्रस्ताव जिसको कांग्रेस ने पहले कहा था कि गलत है लेकिन बाद में राजीव-लौंगोवाल समझौता हुआ और हाथ मिलाया तो कहा बिल्कुल सही है । चुनाव लड़ा तो कहा आनन्दपुर साहब गलत है, इसको माना नहीं जा सकता है । राष्ट्रीय एकता खतरे में है इस नारे पर 1984 में चुनाव लड़ा ।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : तुम मान लो ?

श्री राम अवधेश सिंह : हम तो मानने के लिए तैयार हैं, लेकिन बिगाड़ा किसने है ? तुम लोगों ने बिगाड़ा है । मैं यह कहना चाहता हूं कि उसका समाधान यह है कि आनन्दपुर साहब प्रस्ताव को सही परिप्रेक्ष्य में हमको मानना होगा, आज मानें या कल मानें, बिना माने काम चलने वाला नहीं है । उसमें तरमीम कर सकते हैं, बैठकर बात कर सकते हैं । स्वायत्तता की ओर हमें जाना पड़ेगा । अगर स्वायत्ता की ओर नहीं जाएंगे तो पंजाब में आज जो समस्या है उससे ज्यादा भयानक समस्या कल को, एक साल के बाद, दो साल के बाद, बिहार में आएगी क्योंकि बिहार पूरी तरह से लूटा जा रहा है । स्वायत्तता से अन्दरूनी मामलों में हम अपना प्रबंध कर सकते हैं, अपने वित्तीय साधनों का इस्तेमाल कर सकते हैं । आज हमारी हालत क्या है ? हमारा स्टील, हमारा आइरन ओर 26 मिलियन टन जापान को जाता है और जापान इस आइरन ओर की बदौलत दुनिया में अपनी ताकत बढ़ाकर दुनिया को लूट रहा है । हमारे स्टील से पंजाब सारे देश में अपनी चीजें बेच रहा है, छोटे-छोटे उद्योग बनाकर बेच रहा है। इसलिए स्वायत्ता की ओर हमें कदम बढ़ाना होगा । चुनाव कराने के लिए डरना नहीं होगा । भारत सरकार को इस दिशा में निश्चित तौर पर आगे बढ़ना होगा । बिना चुनाव कराये हम मुर्गी के दिल की तरह अगर आगे पीछे करते रहेंगे तो काम चलने वाला नहीं है । मान लीजिये, हुकूमत में ऐसा आदमी आ जाय जो खुराफात करने लगे तो इतना ही करेगा कि ज्यादा से ज्यादा खुराफात करेगा, लेकिन केन्द्रीय सरकार की छाती के अन्दर वह रहेगा। भारत सरकार के पास संविधान का एक बटन है । संविधान में आर्टिकल 356 है जिसके बटन को दबाकर 24 घंटे के अन्दर खुराफाती को केन्द्रीय सरकार ध्वस्त कर सकती है, कब्जे में ला सकती है । इसलिए हम पूरे तौर पर चाहते हैं कि पंजाब में किसी भी कीमत पर चुनाव करायें जायें, वहां के लोगों को शासन करने का मौका दिया जाय ताकि वे खुद अपने लोगों के साथ निपट सकें । वहां पर जो खुराफाती हैं उनसे निपटने का उनको मौका दिया जाना चाहिए । इस बात से डरना नहीं चाहिए कि अगर नई हुकूमत आ जाएगी तो हम क्या करेंगे । भोजपुरी में एक कहावत है कि मूषा अगर मोटा भी हो जाएगा तो कितना मोटा होगा, ज्यादा से ज्यादा लौढ़ा हो जाएगा, भैंसा के बराबर तो नहीं होगा । इसलिए राज्य सरकार कितनी भी ताकतवार होगी, कितनी भी मजबूत होगी, कितनी भी खुराफात करेगी, जब तक भारतीय संविधान में 356 धारा का बटन है तब तक वह कुछ नहीं कर सकती है । इसलिए उसको मौका देना चाहिए । इसलिए मैं श्री अहलुवालिया की इस बात से सहमत नहीं हूं कि केवल बेरोजगारी की वजह से ही खुराफात है ।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Mr. V. P. Singh from congress.

SHRI VISHVJIT P. SINGH : The other V. P. Singh was also from the congress. This is a very dangerous thing that you

said. The other V. P. Singh was also from the Congress.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : How much time will you take?

SHRI VISHVJIT P. SINGH : I will conclude very quickly. I will start with my conclusion.

Mr. Vice-Chairman, Sir, the tragedy is that we are sitting here debating the Appropriation Bill and not really discussing the Appropriation Bill because it is all a political debate which is going on. The fact is that none of this including the passing or not passing of the Appropriation Bill has got any effect on Punjab.

श्री राम अवधेश सिंह : आप ही बोल दीजिए ।

श्री विश्वजित पृथ्वीजित सिंह मेहरबानी करके आप चुप रहें तो मैं बोलूं ।

I feel very strongly about this matter, Sir. It is a long time since I have spoken about Punjab. And the last time I spoke about Punjab was probably about one and a half or two years ago. And I am speaking today for only one reason because I have come to know through the newspapers and through the information given to me by various people that there is a very sinister move afoot. And I would like to warn you, Sir, I would like to warn this House, and through the medium of this House, I would like to warn the nation that this is something which is most sinister and dangerous which is about to take place.

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu) : Mr. Vice-Chairman, Sir. I am on a point of order. He said, he warns you. He cannot warn the Chair.

SHRI VISHVJIT P. SINGH : No. no. I am making you aware of the position.

AN HON. MEMBER : It is a warning to the Government.

SHRI VISHVJIT P. SINGH : I will take it back....

SHRI T. A. MOHAMMED SAQHY : You must take it back.

SHRI VISHVJIT P. SINGH : I will take it back if you let me complete my sentence, ...

(*Interruptions*)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : It is only to the Chair.

SHRI VISHVJIT P. SINGH : Sir, the hopes of the people of Punjab have been raised by the Parliamentary elections, by the announcement by Governor Ray of the SGPC elections, by the announcement of Governor Ray of the Assembly elections, by the announcement of Governor Ray of the local bodies elections, which announcements were in consonance with the promises made by the Janata Dal in its Manifesto and post-election promises. And, Sir, none of those promises has been fulfilled. And now the sinister move which is afoot is to revive the Punjab Assembly. There are cases pending in the Punjab High Court.

SHRI YASHWANT SINHA (Bihar) : Sir, it is *sub judice*.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : He is saying so.

SHRI VISHVJIT P. SINGH : I am not mentioning anything. I am just making a point here. I want to mention one thing to you. You do not understand, Mr. Yashwant Sinha, what the importance of this is because what is happening, Sir, is that the Government counsels have argued that the Assembly should be revived. The term of the Assembly is about to expire. 5 Years will be over. But they are demanding of the court that the Assembly should be revived for which...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : We should not discuss that here.

SHRI KAMAL MORARKA : Sir, this is objectionable...

SHRI YASHWANT SINHA : This is *sub judice*.

SHRI KAMAL MORARKA : The Court will decide. Why are you deciding?

SHRI VISHVJIT P. SINGH : I am not deciding. The Judge is deciding.

[Shri Vishvjit P. Singh]

I am telling you. If you revive that Assembly.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : That is okay.

SHRI KAMAL MORARKA : We can revive it once the Court tells. Please do not pre-empt the Court decision.

SHRI VISHVJIT P. SINGH : If you revive the Assembly, we will tell you, the people of Punjab will not forgive you. The people of Punjab will not pardon you...

SHRI KAMAL MORARKA : Sir, this naked fascism in the House is not permitted. He is saying, people of Punjab will not pardon me.

SHRI VISHVJIT P. SINGH : I tell you that. They will not pardon you... (*Interruptions*)

SHRI KAMAL MORARKA : Is he speaking from the Ram Lila Maidan or what ? People of Punjab have already decided about them.

SHRI VISHVJIT P. SINGH : I have given my warning. And I conclude.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Every word the Member says in the House has its own importance. Let us not get into the passions. Every word you speak has got some importance. It goes to the nation. I hope, we keep within our own ambit.

SHRI T. A. MOHAMMED SAQHY : As the National Front Government has not committed any sin, they need not be pardoned by anyone.

SHRI VISHVJIT P. SINGH : They have argued in the Court. They have instructed the advocates to argue in the court, and impressed upon the court that the Assembly should be revived, not only it should be revived but the balance of the term also should be given to it. And that will be playing with the sentiments of the people of Punjab, that will be playing with democracy in Punjab, that will be getting rid of all the aspirations of the people of Punjab.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : You have finished ?

SHRI VISHVJIT P. SINGH : I have finished.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Mr. Subramanian Swamy. Please be brief.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : Sir. I will take just two minutes. (*Interruptions*)

SHRI CHATURANAN MISHRA : Mr. Vishvjit Singh has gone to check his blood pressure.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : I only said that every word that we speak here has got its effect outside. Every word.

SHRI CHATURANAN MISHRA : I agree with you.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : Sir, the people of Punjab have had two opportunities to go to the polls. One was in 1985 and the other was in 1989, November. On both the occasions, they have demonstrated their faith in elections. They went to the polls peacefully. Compared to the other parts of India, the elections in Punjab were far more peaceful.

Now, the question that bothers us, the question that concerns us, is this. Earlier, the extension of President's rule was sought by the Government and it was given. This period is to expire next month. But the Government has not told us as to what they are going to do. Mr. V. P. Singh, the other Mr. V. P. Singh, has run away. Rather, he has left. But he had a point which, in his anger and blood pressure, he clouded it. The fact is that the Government counsel has made certain statements in the court. What the court should decide, we are nobody to say.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Let us not discuss it.

SHRI SUBRAMANIAN SWAMY : The court may take its own decision. I am not

saying anything about it. Recently, I successfully got two notices issued. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Swamy, you know that Government counsels arguing one way or the other does not affect the court. In India, the judiciary is independent.

SHRI SUBRAMANIAN SWAMY: But, we can criticise the Government for the brief they give to their counsel. And the brief given to the counsel here is, they are in favour of reviving the Assembly.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): We should not discuss it.

SHRI SUBRAMANIAN SWAMY: It is a Government decision. Sir, You have been an eminent judge. The concept of *sub judice has* undergone so much change. I, myself, have been taking up contempt of court matters.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I know you have appearing. (*Interruptions*)

SHRI SUBRAMANIAN SWAMY: Sir, as I said, the people of Punjab have demonstrated their faith in democracy in the last two elections which were peaceful. Therefore, elections should be held immediately whatever the court decides. Elections should be held next month.

The other point that I want to make is this. Today, in Punjab, in every village, they say that the Prime Minister came in an open jeep and he made so many promises. The real, core, issue today is that nothing has been done since then. Of course, this is an Appropriation Bill. Mr. Madhu Dandavate, as an Opposition Member, has been in the forefront in the Lok Sabha, speaking on various issues. I just want to ask him one thing. What happened to those 'terrorists' who killed, or organised the killing of, over 5,000 innocent Sikhs in Delhi and other places? You have done nothing. As a consequence, today, I wonder whether the Prime Minister who, at one stage, had gone in an open jeep, could go in a tank to Punjab. This is the situation that has arisen. Now, what have you done concretely in the last six months, as a member of the Cabinet? Not as Finance Minister. As Finance Minister, you have got something else to do. As a Member of the Cabinet, can you tell this House as to what you have done in the last six months so that the people of Punjab can say that you have a feeling for them?

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Hon. Minister please.

PROF. MADHU DANDAVATE: At long last. Thank you, Sir.

Mr. Vice-Chairman, Sir, I will not take much time because whatever be the intensity with which Members expressed their views, I still find a certain common thread running through the views expressed by various Members. To my mind, that is more important.

One of the hon. Members rightly said that if the Punjab problem is to be solved, we must realise that to lead the politics of Punjab, we cannot drop anybody from the Centre by parachute. The leadership has to rise from the root and soil of Punjab. Unless this is done, merely some sort of a transplant in Punjab is not going to solve the problem. Sir, since this the Punjab Budget, allow me to be bit relevant and refer to some of the financial and economic problems. Though I know that hardly anyone has raised those problems, I have firmly believed, not only after being the Finance Minister but even before that, that no one is born terrorist. Terrorists are actually created on a soil and there are many factors inside the country and across the border that are responsible for engineering the terrorists in Punjab and they are trying to create aberrations and distortions in the politics of Punjab. I have had a number of occasions to go to Punjab, talk to those who are journalists, others who are analysts, political scientists and also those who have some sympathy for the terrorists and I found that in a certain climate the terrorists try to take advantage of the misunderstanding among the youth, try to enlist their cooperation and sell the ranks. Therefore we must try our best to see that the people are weaned away from the terrorists. Sir, in this land

[Prof. Madhu Dandavate]

we have seen Jayaprakash Narayan who could go to the Chambal Valley and he could ask a number of gangsters to surrender their arms. He believed that basically men are not criminals. Criminal trend is foisted on them. Therefore, on the one hand if there is economic discontent in Punjab, if there are problems of under-development, problems of unemployment, there are certain problems that have been created by smuggling that is taking place across the borders and some youngsters are merely utilised as pawns to see that they get quick money, they are enlisted by some spies and others and utilised as terrorists. In that case, if you try to eliminate those factors, might be, what Kamalji said probably some might not have liked it, but the thrust of his argument was that we must wean away people from the ranks of the terrorists. Therefore, those who ask us what has been done for development I would briefly like to tell them that as far as the new Government is concerned, for Thein Dam project the provision that has been made is Rs. 145 crores. For Ropar thermal project Stage III we have provided Rs. 80 crores, for UBDC II the provision is Rs. 12 crores, for Sutlaj Yamuna Link Power Project the provision is Rs. 4 crores and for Rice Straw Thermal Project the provision is Rs. 5 crores. Coming to irrigation projects, the provision for Shahnahar & Kandi Canal is Rs. 12 crores, Lining of Channels & Canals Rs. 18 crores, Low Dams Rs. 6.5 crores and Tube well Installations Rs. 8.70 crores. I do not want to give more information about some of the activities, but since one of the hon. Members on the other side referred to fencing, also referred to the problems for bringing about certain changes, I would like to indicate that already the first phase of fencing has been completed, the first phase of flood lights has also been completed, the second phase is on, and we have also made provisions and prepared the time-table for the third phase. All the problems that have been mentioned, we have already referred to them.

About the projects in Hoshiarpur and other problems, we are trying to provide the resources for the local bodies in Punjab by raising the octroi and providing them from Rs. 70 crores to Rs. 120 crores. All those provisions we are trying to make. Therefore, we are quite conscious of the economic and industrial problems. We will take care of them and try to see that because of economic discontent the youth is not termed as a terrorist. That is the attitude that we will take.

At the very outset I would like to lay stress on one more point. Let us not commit a blunder of taking it for granted that all the Sikhs in Punjab are Akalis and all the Akalis are terrorists. All the Sikhs are not Akalis and all the Akalis are not terrorists. Let us not have the equation and identification of all the three elements. You agree with me. Thank you for your appreciation. This being the case, let us not tarnish any particular community. At the same time, I would like this Parliament, the various parties and all secular elements to ensure that the hurt Sikh psyche is properly restored. What Dr. Swamy said in the end is very relevant. It is not merely a question of how many men were killed in Delhi or at Bokaro or Kanpur. When people are killed in a particular circumstance, their psyche is hurt. And to heal that is most important. People may academically discuss whether the Bluestar Operation was correct or not. Some of us strongly spoke about it and I can say that our friend, who was the President of our party, Shri Chandra Shekhar, issued a statement. I know in the other House and in this House also, harsh language was used against him. But everybody today believes that whatever be the justification-even those who ruled at that time, all of them realise —it had hurt the Sikh psyche.

SHRI SUBRAMANIAN SWAMY : Why don't you make him the Prime Minister ? He can solve the Punjab problem.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : You said that he made the last point. He is giving you the last point.

PROF. MADHU DANDAVATE : I know Dr. Swamy for years together. He is known for quick solutions of very long problems. But I would like to seek his advice in his chamber and not in this Chamber.

I was trying to point out that some people try to analyse the problem and objectively

try to come to the conclusion under what circumstances the tanks and machine-guns had marched towards the Gurdwara. I would like to pose a question. I do not want to hurt the religious sentiments of any community. Imagine for a moment, whether it is a Hindu temple, or a mosque or a Gurdwara which might have given shelter to some undesirable elements and as a result of that the tanks and machine-guns were to move to that temple, or mosque, or Gurdwara, let me tell you that there are religious-minded people, inspite of the fact that some anti-social elements were being harboured by that religious institution, whose psyche would have been disturbed, whether it would have been a Hindu temple, or a Muslim mosque, or a Gurdwara or even a church Therefore these sentiments should be taken note of. Rather than rubbing that particular issue, we have to see that the disturbed payche is properly restored.

There are other problems which have been raised by hon. Members and I will very briefly take note of some of those problems. For instance, there was one point which was raised by a number of persons and I fully agree with this that merely through administrative machinery, it will not be possible for us to solve the Punjab problem. If we feel that merely by tightening the police machinery and putting more efficient police officers with more efficient rifles and guns, we will be able to solve the problem, it will not be so. And therefore, some administrative solution of the problem will not do. And I also fully agree with one particular point of view that some of the officers were guilty of certain crimes and if the same machinery is allowed to continue, in that case people will not have confidence in that machinery. I agree that this particular problem has got to be examined.

When we talk about violence, sometimes we rather glibly talk about the actions of security forces. But I must say that while we can condemn the atrocities by the police and State violence, let us not even obliquely try to justify the violence by the terrorists. And today go and see the scene. I had the opportunity to go to Jalandhar, Amritsar and a number of other places and some of the rural areas. And I got the picture that now a days, these terrorists do not attack Hindus so much as they attack the Sikhs because I was just talking to Mr. Sikander Bakht, in the old freedom days, those who stood by nationalist leaders like Maulana Abul Kalam Azad or Khan Abdul Gaffar Khan were always regarded by the communalists as enemy number one. And they used to say, "You are not prepared to join the Muslim League"—that is, the mainstream Muslim party—"and you have the temerity to follow Maulana Abul Kalam Azad, Khan Abdul Ghaffar Khan and Mahatma Gandhi; you will be our target No 1." And those who were nationalist Muslims, they were attacked by the communalists more than others. That is exactly what is happening today. The terrorists are not very much disturbed if the non-Sikhs do not support them. But they tell the Sikh community today, "You are Sikhs; we are working for Khalistan; we want to give expression to your aspirations and, in spite of that, you are not prepared to join our slogans and, therefore, you are our enemy No. 1." Just try to find out how many Sikhs are being killed today. They are at the forefront so far as the victims are concerned. Just as it happened in the pre-freedom days when the nationalist Muslim was enemy No. 1 of the communalist Muslim, similarly today, as far as the terrorists are concerned, they consider the secular Sikhs, the valiant Sikhs, the nationalist Sikhs and those who refuse to be the victims of terrorist politics as their enemy No. 1.

Therefore, for this, as my friends, especially from the left, have rightly said, we must have mass mobilization of the people by the side of secularism. But we must understand, when we talk of secularism in the context of Punjab, what we do mean. Secularism does not merely mean non-religionism, non-opposition to religion. For instance, there are people belonging to various religions and there are men like me who don't profess any religion at all. But secularism means co-existence of all the religious groups and even those who don't believe in religion, and harmonious relationship among them. That is what is needed and that atmosphere has to be created there. Therefore, if you move on a communal line as far as the politics of Punjab is concerned, I think it will be a very wrong thing. I do not want even politics of ....

SHRI M. A. BABY : Will you please yield for a while ? When you define secularism, one very fundamental plank is of separation of religion from the State That is also very important.

PROF. MADHU DANDAVATE : That is right. When I say peaceful co-existence and harmonious relationship, that means even the State has to act in such a manner that no religious group will feel that they are being suppressed. And remember, when we talk of minorities, let us be very clear.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Probably he is speaking of the negative. You are apealing of the positive.... (*Interruptions*) ....

SHRI SUBRAMANIAN SWAMY : In communist countries, I think, the State is anti-religion. ..(*Interruptions*).

PROF. MADHU DANDAVATE : I think that concept is changed today. Today you go to Moscow and you will find that there is a revival of many churches, and there the State has taken that attitude.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Let us be in Delhi, not in Moscow !

SHRI DIPEN GHOSH : And let us coexist.

PROF MADHU DANDAVATE : I hope "Moscow" is not unparliamentary, Sir.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : No, not at all.

PROF. MADHU DANDAVATE : I hope, at least after Gorbachev, he won't say that.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : They have revived all the churches there.

PROF. MADHU DANDAVATE : So, what I was trying to point out is, when we take this attitude, I would like the pseudo-radicals also to take note of the fact that when we talk of minorities, there might be certain groups who will be minorities at the national level and, when we take certain States, it might be that those who are the majority all over India might be minorities in that particular State. In the case of Kashmir when we talk of minorities, in that particular State, probably, Hindus may become a minority. And, when we talk about the minorities, whether Hindu minority in Kashmir or Sikh minority elsewhere, some people say that this is pseudo-secularism and this is minorityism. But it is not so. In politics, in Parliament and in our social life, what is the test of democracy ? It is not what rights and privileges that the majority in the House enjoys but the rights and privileges that a dissident minority enjoys, and that decides whether we have democracy in this House or not, whether we have democracy in our social life or not.

Therefore, our Constitution has rightly prescribed certain privileges and prescriptions for the minorities, no matter whether they are linguistic minorities, religious minorities and so on. Therefore, we have to take proper precautions about this and see that not merely in terms of what we write in the Constitution but in ground reality we must be able to offer that type of protection and create that type of climate. Then I don't want secessionism. Therefore, I would like that even in the context of Punjab we must have a twin policy, and the twin policy should be flexibility with firmness, firmness in dealing with terrorist activities. If we find that my attitude, flexible attitude, leads me to generate some sort of sympathy for the terrorist activities, I think, it will be a very wrong thing. There should be firmness about the terrorist activities and flexibility about the legitimate demands, legitimate aspirations of the various sections of the population. And in relation to Punjab that particular aspect will have to be borne in mind.

There is one more aspect to which many Members have referred. Our friend, Mr. V. P. Singh, who spoke in the end also touched on the point, and that question is what options and alternatives are open to us. Theoretically there are three options in Punjab. One possibility, the first alternative is that we can have revival of the Assembly. Only theoretical options I am mentioning. The second is the possibility of fair and free elections. And the third possibility is President's rule.

My friend, Mr. Yashwant Sinha righty said that whatever is in the realm of the court of law, let us not discuss here. Therefore, whether the Assembly will be revived or not, neither the Parliament can decide nor can the political parties decide about it. Fortunately, in this country still a free judiciary is there. Therefore, whatever be the decision of the judiciary, that might be one option. But, if you ask me, if projecting what is likely to happen in the court does not violate the ethics regarding judiciary—that is not so, even in the Golaknath Judgement, the Sajjan Singh Judgement and other judgements some people had expressed what the judgements were likely to be in this very House and in the other House; that is not supposed to be violation of ethics regarding judiciary—my own personal feeling is, looking to all the precedents, I do not expect that any decision may come about the revival of the Assembly. But we cannot predict. That is one option.

The second option is fair and free elections. I do not want to go into problem about last time how fair and free the elections were. But I agree that if fair and free elections' possibility is there, it is very wrong to reject the path of fair and free elections. But who will decide, what is the assessment, whether fair and free elections are there? We have Parliament. We have various political parties. We have the Opposition and ruling parties. We can sit together and find out what our assessment is. We can study the ground reality on the basis of the experience of our own political parties actually functioning in Punjab. We can sit together, and without dividing ourselves on the basis of the borders of the parties, we can try to evolve a consensus. Do we not evolve consensus on a number of issues? On the question of non-aligned policy, are we not able to evolve a consensus? As far as the basic fundamentals of the economic planning of the country and the country's economy are concerned have we not ensured some sort of a consensus? Therefore, regarding our assessment whether fair or free elections will be possible or not, I think, we should consult among ourselves, and with a free mind and without any prejudice and bias against the elections if we can come to the conclusion that there is an environment, a political environment that is suited to holding elections there, you can rest assured that the National Morcha Government will not at all come in the way of the elections. But we will be guided by the consensus amongst all the parties. We will not divide the opinion on the basis of political parties, and if we...

SHRI YASHWANT SINHA: Just a second. That means that the Government has an open mind on this.

PROF. MADHU DANDAVATE: Yes, yes, of course.

SHRI YASHWANT SINHA: Will it be right to say that we have not closed our options regarding this?

PROF. MADHU DANDAVATE: Not at all. Exactly that is what I am saying. When my colleague rightly wants my specific commitment, I would like to say that as far as our Government is concerned, even on the basis of the Cabinet decision, we have decided that that option is completely open, and we will be guided by the environment which is assessed by political parties not only functioning in Parliament but the ground reality of the political parties in Punjab on the basis of that.

Third, of course, is that if at all the first option and the second option are closed, then, there is no third alternative. In that case inevitably we will have to move to President's rule. But we are not looking to President's rule as the desirable alternative. When everything gets rejected by the situation, then only we will think in terms of that. I think, in the past also we have applied the same logic. Therefore, as far as elections are concerned, we are taking that attitude.

SHRI SUBRAMANIAN SWAMY: That means Parliament session will be again very soon.

PROF. MADHU DANDAVATE: There are Parliamentary parties. They can be consulted. It is not merely.....

SHRI SUBRAMANIAN SWAMY : But you cannot extend the President's Rule without an amendment.

PROF MADHU DANDAVATE : Just listed to me. If at all the President's Rule is to be continued, it is very clear. You know before November the term will be ending. Therefore, if we have to have the President's Rule, there is no provision, because all the Constitutional avenues have been closed. Unless we are able to have the Constitutional amendment, that possibility is not there. If at all that particular option is forced on us, there is no other alternative but to have an emergency session of parliament. In that case if at all it is necessary, the Constitutional amendment will have to be taken up.

I would also make it very clear that as far as Khalistan and Anandpur Sahib Resolution are concerned I do not want to go into the controversy of the Anandpur Sahib Resolution. But remember, when the last elections took place, just a day or two prior to that election, the former Prime Minister came out with a statement saying that we are all supporters of the Anandpur Sahib Resolution. So, with that they went to the polls.

SHRI CHATURANAN MISHRA : They referred it to the Sarkaria Commission.

PROF. MADHU DANDAVATE : The Commission came afterwards. I am coming to that later on. But later on I felt—please don't blame me if I use the term——some people derive vicarious satisfaction. The persons who dubbed the Opposition parties—the BJP, the Janta Party, the left parties, the Congress (S), all of them—as supporters of the Anandpur Sahib Resolution and betraying India's unity and integrity, the same persons when the Accord took place, put one clause that as far as the Anandpur Sahib Resolution is concerned, whatever they had said in the past, they would ignore it and would keep their mind open and try to find out from the Sarkaria Commission as to what exacty is the interpretation of that. Anyway, when others don't subscribe to that, they don't take a dogmatic attitude. When Mrs. Indira Gandhi was the Prime Minister, I may be permitted to narrate my own experience. When she started attacking the Opposition parties on the question of the Anandpur Sahib Resolution, I produced a White Paper her own party had produced. I produced one particular page, which was a political resolution of the Akali Dal. When Mr. Morarji Dasai was the Prime Minister, he was very firm. He said you have had so many interpretations of the Anandpur Sahib Resolution. So, we are not opposed to the judges. I am not concerned what is your interpretation. I want to have a clear resolution in which through a resolution you give a commitment to Indian's unity and integrity. And there was a resolution passed by the Akali Dal Saying that they stand by India's unity and integrity. I conclude my observation by saying that our Government and our party takes a firm position as far as India's unity and integrity is concerned. The 1947 partition of India was the first and the last partition of India. No partition of India will take place after that and we are committed to India's unity and integrity. I suspect nobody's loyalty.

श्री राम नरेश यादव (उत्तर प्रदेश) : इसमें तो कहीं किसी का विवाद है नहीं ।

प्रो. मधु दण्डवते : वही मैं कह रहा हूं ।

श्री राम नरेश यादव : किसी पार्टी का विवाद नहीं है ।

प्रो. मधु दण्डवते : आप सुनिए तो, मैं वही कह रहा हूं, मेरा एक वाक्य पूर्ण होने के लिए इंतजार करें । मैं आपको बता रहा हूं. यह किसी सिर्फ पार्टी की राय नहीं है, नेशन का कमिटमेंट है और पार्लियामेन्ट का कमिटमेन्ट है । हम लोगों ने बार-बार यह कहा है । वर्ष 1962 का एग्रेशन हुआ तो हमारी पार्लियामेंट ने वही इंटीग्रेट यूनिटि का किया, 1965 में हमने यह किया और आज हम सब पार्टियां मानती हैं, लेकिन साथ ही साथ यह भी मैं आपको बताता हूं,

No particular religious group or community has a monopoly of patriotism and no particular religious group in this country has a monopoly of treachery.

Nobody can monopolise patriotism and don't think that anti-social elements or anti-national elements are restricted to any particular religious group or community. I think in this land of Gandhi, we have a composite culture. There is no primary citizenship for any religious group and no secondary citizenship for any particular group. All of them have an identical citizenship in the country and nobody is subordinate and nobody is primary. That is the attitude.

If through our behaviour we are able to communicate that feeling to various religious groups in the country, I have not the least doubt that no community and no religious group or no linguistic group will develop that feeling that we are supporting anyone else. But unfortunately sometimes we indulge in pampering. We indulge in appeasement and sometimes we try to doubt the character and the integrity of some people and that is why the complications take place. If we avoid all these, just as some of the problems we have solved by common cooperation we can bring normalcy. Only the other day when the Prasar Bharati Bill was passed if you would have listened to the speeches that were delivered in the other place — say at the other place because according to the rules you cannot refer to the other House also—at other place — speeches after speeches a new chapter has emerged. We found that a new cooperation has taken place but when we walked only a few feet to the Upper House we found slight cracks took place.

SHRI SUBRAMANIAN SWAMY: This is a wiser House.

PROF. MADHU DANDAVATE: Naturally, wherever you are there that is bound to be a wiser House. The wisdom of this House is epitomised by Dr. Swamy. I can see that.

SHRI SIKANDER BAKHT: Don't you denigrate my citizenship.

PROF. MADHU DANDAVATE: Not at all. I see the minorities are there, political minorities, linguistic minorities and religious minorities. Unfortunately in this country when we talk of minority, we feel that it is only one particular religious group that is the minority. I think in every society, in every Parliament, every House and in every Committee, it is not the majority's case but it is the dissidents' and the minorities' case which decides the content of democracy. With these observations, I request..

श्री चतुरानन मिश्र : वित्त मंत्री जी एक सवाल है। मैंने यह अनुरोध किया था कि हमारी सरकार को जहां तक चंडीगढ़ का सवाल है, पानी का सवाल है या इस तरह की जो समस्याएं हैं, जो वह लोग रख रहे हैं, इनको तय करने में हम क्यों देर कर रहे हैं।

PROF. MADHU DANDAVATE: Firstly, I may remind my friend that some of us were part and parcel of the eleven rounds of talks that have taken place in the old days where one by one the problems were solved. I may remind the House that even when we sat in the tripartite committee meeting wherein the Akali Dal, the Opposition parties and the then ruling party and the Government representatives were there, out of ten issues, nine issues were already settled. For instance, it was agreed by the Akali Dal, as far as the water dispute is concerned, that it may be referred to a Tribunal. As far as a uniform law for Gurudwaras is concerned.

SHRI CHATURANAN MISHRA: It has not yet been sent to the Tribunal. That is why I asked you why we are not doing it.

PROF. MADHU DANDAVATE: Whether it is the question of gurudwara law, whether it is the question of language in which the kirtans are to be recited from the All India Radio, border disputes and the water dispute, one by one they were settled and only half an issue was left unsettled and that is Abohar and Fazilka. These were two things which were left. I remember —I do not want to take his name —but one Home Minister at that said "I think, we have already sorted out almost all the issues, only half an issue is left" and the phrase that he used was "the elephant has safely passed through the gate,

[Prof. Madhu Dandavate]

only the tail is left behind." I jocularly said in a sense of humour "Mr. Home Minister, the elephant has safely passed through the gate but if the tail is left behind, I hope the tail will not wag the entire elephant and bring it back." Something happened which I do not want to relate. Let us forget all the memories of past politics but something had happened at the political level. Therefore, what was sought to be settled was disrupted and again the politics of confrontation began at a later stage. I can assure our colleague that questions for which the solution is already arrived at and accepted, we will make all possible efforts to see that is pushed forward. The question of referring the matter to the Supreme Court, as far as the water dispute referred to the Tribunal is concerned and as far as other problems are concerned we will look into these. Some of them have already been settled. I must again point out that we have made some commitments like the one that we will remove the 59th amendment which took away not only right to property but right to life itself. We have removed it Dr. Swamy spoke of the psyche of those killed in Bombay, Kanpur and Bokaro. We set up the courts and we had decided that that should be enquired into. As far as widows are concerned, we solved their problems and the question of pension was already there. Like that, a number of questions were solved. I fully agree with you... (*Interruptions*).

SHRI CHATURANAN MISHRA: What about Chandigarh?

PROF. MADHU DANDAVATE: About Chandigarh also, I will tell you. As far as Chandigarh is concerned, they want the entire package to be settled. We are definitely of the view that Chandigarh will be the capital of Punjab. On that also, there is no difference. Therefore, in a piecemeal manner, the issues cannot be solved. There are certain tensions. Whatever lapses are there, I modestly and humbly accept all those failures. I will not consider them as our successes and whatever is unresolved and unsolved, we will try to solve that. But let us try to do it with the cooperation of all the parties, whether Opposition or ruling. But do it in a particular perspective. Don't merely try to put the entire blame on the political parties. Let us for the time being also forget what happened in the past because every time we try to dig the past—you dig our past and we dig your past—in that case the future of Punjab cannot be built up. So in the interest of the future of Punjab, let us bury your past and our past also and concentrate on the future. If we do it unanimously by mobilising the sense of the people, we still will be able to solve the problem and in that you will find our Government will not be wanting. Thank you, sir.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Now the question is:

"That the Bill to authorise payment and appropriation of certain sumps from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): We shall now take up clause-by-clause consideration of the Bill.

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

PROF. MADHU DANDAVATE: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

PROF. MADHU DANDAVATE: Sir, there is one more Bill.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I am taking it up. Now let us decide how much time we are going to sit because after two Appropriation Bills... (*Interruptions*).

SHRI DIPEN GHOSH: Sir, we can pass these two Appropriation Bills without any debate.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, there are hon. Members who are waiting.

SHRI M. M. JACOB: Sir, I have one point.

SHRI CHATURANAN MISHRA: Sir, the Appropriation (No. 3) Bill, 1990 should be taken up.

SHRI M. M. JACOB: Sir, last time, the Finance Bill was bulldozed in this House and nobody ever opened his mouth on the Finance Bill. In this background at least a nominal time may be allotted to the finance Bill and the Appropriation Bill now. Of course, one hour is set apart. It can even be reduced. But you give some time for this. And if the House is going to sit longer, then you have to think about the arrangement of food also. I hope it may not be that much. The Minister of Industry is today sitting here. Yesterday, he was not here. We are not particular also. (*Interruptions*).

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I must tell you. I was given to understand that there will be no discussion and the Bills would be passed. But anyway, it is for the House to decide and I cannot stop the discussion.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Sir, it is for the House to decide. I had a talk with the Leader of the Opposition in the evening and he also agreed that these two other matters can be passed without much debate.

If any Member wants to participate, I have no objection at all. It is just a suggestion to the House. I am not stopping a debate at all. It is for the House to decide, as I said. But if we can finish it quickly, it will be better.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Yes, we will try to finish it quickly.

SHRI SUBRAMANIAN SWAMY: Can we know whether the Session is going to be extended or it is going to end tomorrow?

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, it is not being extended, (*Interruptions*). Now, let us not waste time. (*Interruptions*).

SHRI V. NARAYANASAMY (Pondicherry): Some Members are sitting for that. Is the discussion on the industrial policy going to be taken up? (*Interruptions*). Are you going to bury the industrial policy? Or will it be taken up tomorrow? (*Interruptions*).

PROF. MADHU DANDAVATE: We will worry about it tomorrow. There is no question of burying it today.

SHRI V. NARAYANASAMY: It has been postponed for more than two weeks. There is no justification in that.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): There is a common complaint about that, I know. Let us decide the agenda today. Now we will take up the Appropriation (No. 3) Bill, 1990 and then the Appropriation (Railways) No. 3 Bill, 1990. And there is one statutory resolution which does not involve any discussion.

SHRI KAMAL MORARKA: If on the Appropriation (Railways) Bill there is going to be no discussion, it can be passed first.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): These are Bills which evoke some debate. Now, the Appropriation (No. 3) Bill, 1990.

The Appropriation (No. 3) Bill, 1990

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration."